FAREWELL TO RETIRING MEMBERS—Contd.

SHRI ERA SEZHIYAN (Tamil Nadu): Sir, from this side, as a retiring Member...

SHRI LAL K. ADVANI (Madhya Pradesh): Those who are retiring will speak after the Leader of the House... (Interruptions).

THE LEADER OF THE HOUSE (SHRI PRANAB KUMAR MUKHERJEE): Sir, the normal practice is that after all the Members have spoken, then I speak in the last.

MR. CHAIRMAN: He wiH speak last of all. (Interrwptions). I think the proper course will be that some of the Members who are not retiring should speak first and replies should be given by the retiring Members and then the. ••

SHRI PRANAB KUMAR MUKHERJEE. Sir, if you permit me, I will clarify the position, sir, the normal practice here is that no question of leader or follower-all the retiring Members who want to make their observations can make them irrespective of the fact whether they lead a party or not. The option is given to them. And, after your speach, normally it is they who start first naturally with their leaders and then even if some other Members want to speak from the sam^ party, they are also permitted and I respond in

SHRI ERA SEZHIYAN: Sir. a, a retiring Member I feel very honoured by the kind sentiments expressed by the Chair, I have always been thankful for the paternal guidance given by the Chair; though judicious, sometimes it could not have been appreciated by us. But even on those occasions we have always accepted advice given by the Chair we have always bowed to the decision of the Chair however unpalatable it may have appeared to be to this side or that side of that House. In the same way, we have always had the friendly and brotherly attention given by the Leader of the House, whenever there

was any ques! ion inside the house or outside. He has always been very attentive and appreciated the mood of all the Members and truly he has been acting as a Leader of the House, instead of acting as a leader of a fac-

Sir, il have been associated with this House for the last six years and 1 have no regrets. I have fruitfully enjoyed every day and every hour that was given to me to participate in this House. Sometimes I might have been silent: even then I thought I was contributing something to the functioning of this House as a_n institution.

It is highly regrettable that nowadays Parliament as an institution is not having much impact and importance felt outside. I hop, in the years to come, the abler and more effective persons, who will succeed us. will retrieve the ground that has been lost for Parliament as an institution.

Sir, in this country as well as in many parts of the world 'politics' is considered to be a dirty word. Whenever something goes wrong in some institution, they say that there is some "polities" there. Therefore, politics has come to be associated with something dirty and has become synonymous with something nasty and untouchable. But. Sir, I feel proud as a poliitician. I do not have any regret for having chosen this field to work as a parliamentarian, as a politician. I feel th? politics is one of the important arts of making adjustments in society so that maximum benefit reaches the maximum" number of people. In this many of us might have failed. But that field is a very noble field requiring all the attention and all the sincerity that is available in the world.

Parliament is a great institution. Many of us come and go and nobody Ii permanent, but the institution i? Permanent. and it has got a great legacy, and we are proud to have I been in this institution, t feel that

in the days to come, some of us, or probably many of us, might have contributed so much that the institution may also be proud of us. In this connection, Sir, I want to say that whenever there is a job worth-doing it is worth doing it wel] also. When we come here and take up the work we do it in all sincerity. It has been my f<ate for the last 20 years that I have been in Parliament, I have always been in the Opposition or in minority because in 1962 to 1967, when I was a member of DMK, my party was in the Opposition. In 1967 tn 1971, though my Party DMK was the ruling party in the State, still I was in the Opposition, being in Parliament. In 1971 to 1977, I was again in the Opposition. In 1973 when I became member of the Janata Party which came to power, still I found myself in the minority in this House, a_s good as an Opposition member. Therefore, it has been left to my lot to be always in the minority, irrespective of whether my party is the ruling party or an opposition party.

Farewell to

197

Sir, the essence of democracy is not the rule of majority but the respect, protection and security given to tlie minorities, whether it is political minority, ethnic minority or linguistic minority. . .

SHRI LAL K. ADVANI; Or governmental minority.

SHRI ERA SEZHIYAN; Yes, or the governmental minority. Therefore, I very well appreciate all the things that have been done.

One thing I want to put on record that often times we have been found very hoarse,- we have been found demanding; sometimes we try to make our voice felt in higher decibels, though I have not been provided with that power; nature has not given mo very loud mouth but often times we have tried to impress upon you. impress upon the House and tried to bring some subject that is agitating outside. This House will lose its identity or its commendability once it

ceases to reflect what is felt outside, then the outside world will not be concerned with what is happening here. Therefore, we should be responsive to the outside world and I feel that is the essence of being a Member of Parliament. I am not getting the exact words given in a quotation in the famous work 'Parliament' by Ivor Jennings. He says that when a Member of Parliament speaks, he speaks with conviction and sincerity. If he should speak with conviction and sincerity, he will be heard but if he is artificial and insincere, he will not be heard. There will be so many goings and comings. . .

MR. CHAIRMAN; I think he once said 'Let us pray for silence'.

SHRI ERA SEZHIYAN: One important thing that he said was—and I think that is the quotation given in that book-that "House of Commons is the most tolerant place in the world, but it is most intolerant to insincerity."

Therefore, whatever we say from this side or from that side, let us say it sincerely, and if we do it with sincerity, then it wiH be heard and we would have done our job.

Thank you.

भी लाडली मोहन नियम (मध्य प्रदेश) : सभापति महोदय, मैं आपका बहुत गुक्रगुजार हं कि ग्राप सबसे विदा लेते समय आपने मझे कुछ कहने का अवसर दिया है । मैं बहुत शुक्रगजार हं उन सभी लोगों का जिनका प्यार पिछले 6 वर्ष से मझको मिल रहा है। बहुत सी अनभतियां हैं जो आज सब नहीं कही जासकती हैं ग्रीर कहने का चाहे मन भी हो तो शायद भ उनको व्यक्त भी नहीं कर सकता। मैं कामयाबी तो नहीं कहंगा लेकिन इतना कह सकता है कि ग्रगर मेरी जिदगी में कुछ सीखने के नये साल आये हैं तो व यही रहे है।

(श्री लाडली मोहन निगम)

एक चीज का जरूर ग्रफसोस है कि कुछ पता नहीं क्या हो रहा है कि ग्राज हमारे इन सदनों की वह गरिमा नहीं रह पाती है जो पहले होती थी। इसके लिए हम सभी दोषी हैं। सभापति महोदय, मैं एक ही उदाहरण से बात कहने की कोशिश करूंगा कि पहले सदन में किन्हीं चीजों पर, समस्याध्यों पर जब बहस होती थी तब बाहर के लोगों को, ग्रखबारों को सड़कों को पता चलता था ग्राज हालत यह है कि ग्रखबारों ग्रीर सड़कों पर जो घटना घटती है, उसके बाद हम यहां चर्चा करते हैं । यह मुझे ऐसा लगता है कि हमारी कहीं न कहीं समवेदनशीलता खत्म हो रही है।

मैं वहत विनम्नता से निवेदन करना चाहता हूं कि सडक के साथ अगर हमारी चेतना ग्रीर हमारी समवेदन-शोलता नहीं जड़ी रही, तो किन्हीं न किन्हीं दिनों में बांझ बन कर रह जायगी। मैं साथ ही साथ सारे ग्रपने राज्य सभाष के कर्मचारियों का भी बहुत ममनून हूं, शुक्रगुजार हूं, जो उनका सहयोग और जो समय-समय पर उनसे सलाह मिलतो रही।

मैं एक बात आपसे ग्रीर निवेदन करना चाहता हुं और मैने इस संबंध में पहले ग्रापको एक खत भी लिखा था। मुझे यह लगता है कि यह सेवा दूसरो सरकारी सेवाग्रमें से ग्रलग है ग्रीर इसको स्वतंत्र बनाये रखने के लिए जरूरी है कि इनकी सेवा के जो आज भ्रवसर हैं, उनमें कुछ न कुछ इजाफा होना चाहिए। सरकार जब कभी सरकारी कर्मचारियों के लिए बेतन आयोग वगैरह बनाती हैं--मैं नहीं कहता कि इनके लिए भी बनाये जाएं, लेकिन ग्रच्छा होगा कि ऐसे लोगों के ग्रंदर धारणा बने ि जिस तरीके से न्याय-पालिका में जज या

उसके जो ग्रहल-कार जो उसके साथ जुड़े रहते हैं, उनके अंदर अपनी एक अस्मिता बनती है, उसी प्रकार की इनकी भी एक ग्रस्मिता बने ।

यादों का एक कारवां है मेरे साथ जो ग्राप सब के पास से लेकर मैं जाऊंगा ।

यहां मुझे एक अजीव अनुभृति रही है, यहां मुझे एक नई सीख मिली है **ग्रीर वह यह है कि इन**तान ग्रगर चाहे, तो गरसे ग्रौर प्यार का समन्वय भी कर सकता है।

सदन के नेता को कभी-कभी गस्से होते देखा । खैर हो सकता है, हर खादमी के अंदर ग्स्सा है, लेकिन मैं ने एक ही चीज सीखी है कि वह समन्वय की दृष्टि ग्रगर इनसानियत के लिए हम लोग पैदा कर सकें, समस्याओं से उपजी हुई जो क्रॉतियां हैं, उनके लिए गुस्सा और मुलझाने के लिए आपसी प्यार-एक ग्रांख में तो करुणा हो और दूसरी ग्रांख में किसी चीज के लिए कोध हो । ग्रगर यह समन्वय ग्रीर द्घिट हम कर सकें, ग्रौर मैं समझता हं कि वह करना ही चाहिए।

मैंने तो कम से कम यहां यह सीखा है कि अपर जिंदगी को जरा लजीज बनाना है, तो इस समन्वय की दिष्टि के साथ बढ़ना है। यह मेरी बहुत बड़ी ग्रनुभृति है जो मैं कहना चाहता हं।

ग्राज सियासत को लोग बहुत ही कलही ग्रौर गंदी निगाहों से देखने लगे हैं । इसके लिए स्वाभाविक है सियासतदाँ लोग ही जिम्मेदार हैं मैं ग्रौर किसी को दोष नहीं देता हं। मैं तो उससे एक ही सबक सीखा हं ग्रीर बहुत ग्रदब के साथ फिर कहना चाहता हूं कि इनसान एक न एक दिन

किसी दूसरे के कंधे पर तो जाता ही है, शायद सियासत की गिरावट का एक कारण यह है कि लोग सियासत में भी दुसरे के कंधे पर जाने की, ग्रागे बढ़ने की कोशिश करते भी सियासतदां को अपने पैरों ग्रपने विश्वास ग्रीर ग्रकीदा नहीं है ग्रीर दूसरों के कंधों पर चढ़ कर के सियासत करेगा, तो फिर स्वाभाविक समझौताबादी दिमाग वनेगा समझौताबादी दिष्ट कभी भी क्रांति ग्रौर परिवर्तन की दृष्टि नहीं हो सकती। यह मेरा विनम्प्र निवेदन है।

सभावति महोदय. वात जरूर कहुंगा कि वह खबसुरत ग्रीर हसीन चेहरे, शायद मझको ग्रव देखने को न मिलें।

श्री हक्मदेव नारायणयादव (विहार) : यही बात मैं सोच रहा था कि आप कह ही नहीं रहे। (व्यवधान)

श्री लाडली मोहन निगम : किसी एक के प्रति नहीं कह रहा हूं। सवाल यह है कि उनकी खुगबू, तरीके से इन लोगों ने बिखेरी है, वह खगब वरकरार रहे, ग्राने वालों को मिले, जाने वालों के साथ जुड़ी रहे. तमन्ना लेकर मैं जा रहा हं, कि वह चहरे, उनकी महक जिंदगी को जरूर गदगद ती रहे।

एक चीज ग्रीर कह कर में ग्रपनी करूंगा कि ग्राज पिछले विगत सालों में जो कुछ हमने कहा है. इसका मुख्यांकन श्राज नहीं किया जा सकता। इस का मल्यांकन हम नहीं कर सकते कि हम ने क्या इस में जोड़ा है। यह तो ग्राने वाली पोटी पर है, हमारे विगत के काम का वह मुल्यांकन करेगी ग्रीर इस लिए मैं वहत अदब के साथ कहना चाहता हं कि हम में से हर एक

को अपना फर्ज ग्रदा करते समय इस वात को देखना चाहिए कि यहां ही बैठे हए लोग हम को नहीं देख रहे हैं, बल्कि हमारे कियाकलाप का ग्रसर सदन के बाहर भी पड़ता है और लोग उस का मुख्यांकन करते हैं । आने वाली पोढियों के लिए हम क्या छोड जायेंगे यह हमारी राजनीति तय करेगी। अगर आज की राजनीति अच्छो करनी है तो मैं इतना ही निवेदन करूंगा कि अपने अन्दर विश्वास पैदा करें। हम अपने पैरों पर खड़े हो कर राजनीति करें तो हो सकता है कि नाना तरह के गन्दे नाम जो राजनीति को दिये गये हैं--उस कलंक से हम मुक्ति पा सकते हैं।

सभापति महोदय, मैं खासकर मंत्र-परिषद के सभी सदस्यों का, जिन से मुझे व्यक्तिगत सम्पर्क करने का मौका मिला है, बहुत ममनुन हं। उन्होंने बिना किसी भेदभाव के जो प्यार रिश्ता हमारे साथ निभाया है उस के लिए मेरे पास शब्द नहीं हैं। मैं सदन के नेता के लिए यही कहना चाहता हं कि जब कभी मैं उन से मिला मुझे नहीं लगा कि मैं किसी दूसरे से मिल रहा हं, बल्कि लगा है कि में अपने परिजनों से मिल रहा है। यहां जो विरादरी बनी वह जिन्दगी की सब से हसीन यादें हैं ग्रीर उन यादों के साथ मैं जाते हुए भी स्नाप सब के लिए यही कामना करता हं कि ग्राने वाले साल ग्राप की जिन्दगी के बहत अच्छे, खशनमा साल हों. सारी काधनात की खुशियां ग्राप लोगों की जिन्दगी से लिपटी रहें। ग्राखीर में मैं एक बात कहेगा कि ग्रगर तलखियां हैं तो मेरी झोली में डालना, खिशिया तुमको म्बारक।

SHRI MANUBHAI PATEL (Gujarat): Mr. Chairman, Sir, I had the privilege of serving the people of our

(Shri Manubhai Patel) country through the Lok Sabha and I have had the privilege of serving for six years through the Rajya Sabha. I have gained experience of both the Houses. In my young days, as a student, I used to go through the proceedings of the Central Assembly of those days. The stalwarts and the intellectual giants like late Shri Sat-yamurty and others used to argue against the British Government for hours together. The speeches ran for five hours, six hours and sometimes 10 hours. But after coming to this House I felt a great difference. This was either because of the system or increase in number that the Members did not have sufficient time to have their say. They had to condense everything. On the other hand, we represent the people, we represent the States in this House, we were duty bound to express our views on behalf of the people and the State. So, something should be done, some thought has to be given to see how we can overcome this situation.

Also, Sir, after independence great exp3ctaWons have been arousen in the minds of the people that this is the sovereign body of the country which is going to mould the future of this country, which is going to improve the total situation of this country, and also the lot of the masses. But year after year there is disappointment. Although we here in the House, try to have some consolation that we have been able to achieve something, we have been able to do something, etc., but the feelings outside the House, in the hearts of the people, are quite different. That feeling is not with regard to the working of the Government only but of the sovereign institution of Parliament consisting of both the Houses also. We are seeing that there is a slow erosion in the sovereignty of Parliament. power-whichever Government in Government it may be, belonging to any colour or party-should see to it that Governments will come and go. {institution is

going '.o remain for ever for the betterment of the people because we have accepted by our political Constitution the form of parliamentary democracy. When it is a parliamentary democracy, Sir, the role of the Opposition is also very important. We from this side always used to attack the Government, or some times make some personal attacks on the Minis ters. But it was never personal; it was the role of the Opposition party that we were dutybound to see that the Government is always alert to solve the problems of the people and that some friends on the Treasury Benches do not become lazy. At the same time the Government should not go with that speed which will destroy the very framework of our Constitution. So the Opposition had to work as a brake also sometimes. It was with this view that we all, belonging to different groups and parties and also Independents, had never any enmity towards any person. It was all impersonal. If I tell you the truth after my experience, it is not we members who are speaking; it is the benches which are speaking. When we were on this side, we were speaking the same way our friends were doing when they were on this side. I saw Mr. Pranab Mukherjee to be more furious and angry than what I was. I thought that my lung power is very powerful and sometimes in orderto make myself heard, I used to use my lung power. But I could not beat Shri Pranab Mukherjee that he was in those days of 1977 or 1978. So it is not that the Members speak: it is the benches that speak: it is the sides that speak. When you are on this side, you are speaking; when we were on this side, we were also speaking. The only neutral position which does not speak is the Chair.

Retiring Members

On this last day of our term when we Members are retiring, in an artificial anger I rebuked my friend, Mr. Makwana when he said: "This is your last day", I said: "God

will decide my last day. It is the last day of my term". May I remind you...

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): 1 said, "last day in the House".

SHRI MANUBHAI PATEL: .. .that Members never have the last day in this Parliament House. If a Member retires from this House, either he is elected to the other House or when he is defeated from that House he is elected to this House and when he is not a Member of both the Houses, after 10 or 15 years' standing, he cannot leave the atmosphere of tlie Central Hall and he becomes a club member of the Central Hall. Thereafter though we have completed our wishes or ambitions, till our old age our soul remains under that dome. You can see some cats also there. They say they are the dissatisfied souls which are roaming. So a Member never retires. Even if we retire, we retire either from the Parliament or from both or either of the Houses, but we never retire from public service, we never retire from the task which was bequeated to us by our forefathers in those days to fight the British imperialism to get freedom and after achieving freedom to see that the torch of freedom always keeps burning from the sire to son. It is with that spirit that, even if we retire from this House or that House we will never retire from the service of the people till the last drop of the blood, we Members who are working either in social life or political life. wiH be always working for the people.

It is with these feelings that we work here and now when we go out, we will have the same spirit. Last but not the least, naturally as we used *to* attack some friends on the opposite side, they used to react. And after we went out, we used to take tea or coffee together. What Pandit Nehru said once when two Members quarrelled, perhaps my friend, Mr. Maurya

also will tell us. Somebody had complained about his quarrel with another Member and Pandit Nehru said; 'It is within the four walls of this House only; forget it when you go out; neither are you enemies; you are friends. That spirit of friendship should be there. As part of your duty either as an opposition party or the •ruling party if you have performed your duty, well and good. But after you go out of the House, you forget that and always be good friends;" Sir that is the spirit we have always maintained. My friend, Shri Ladli Mohan Nigam referred to it but I do not want to refer to that again. But I want to refer to another sister, Shrimati Usha Malhotra who has come now. I would like to apologise. From this side, when either Shri Kulkarni or I or somebody used to pick up certain arguments. the whole Sisters' Brigade used to oppose us tooth and nail and sometimes we had to be very harsh. In your absence I said that there was nothing personal; it was all impersonal; it was part of our duty.

So, Sir, we Members who are now retiring always wish you and our friends on the opposite side all the best and godspeed to serve the country. Thank you.

MR. CHAIRMAN: Before I call upon the next speaker, may I request that the same sentiments may not be expressed over and over again because then they may become stale?

SHRI GHANSHYAMBHAI OZA (Gujarat): Sir, at the very outset I may assure my honourable freinds that I am retiring with some satisfaction—emphasis on 'some'—about what I heard and what I saw in this House. I also will remember with some satisfaction some speeches and some contributions made in this House by so many honourable Members whom I hold in great

Sir, I do not know whether you remember it—I once wrote to you: I tried to catch your eye to put a supplementary question. Unfortunately

[Shri Ghanshyarabhai Oza] I could not catch your eye. I never tried to catch your ear. So I wrote to you a small note that I would rather let go my right to put a supplementary than lower the dignity of this House of Elders. And you were go kind as to express your regret about not giving me an opportunity to put a supplementary.

Sir, today, nowadays rather, we read in the newspapers what is happening in so many Assemblies of this country-whether it is West Bengal, whether it is U.P. or Jammu and Kashmir. All these scenes are publicised all over the country and all those who are participating in panchayat deliberations, municipal bodies and corporations are reading these news. Sir, you were right once when you said that all our proceedings should be demonstrated on TV. I share your anguish. It has been rightly said that democracy, in order to be successful, must educate its masters, not make them only literate. People who had no right to remove a *chav-rasi* are given the right of removing a Chief Minister or a Prime Minister, vast illiterate masses on whom we have conferred the right of franchise ^illiterate, ignorant and poor. If we want to make this democracy work successfully, we must educate our masters-educate them, as I said, not only literally but educate them also how to function in a democracy, how to behave, how to exercise their franchise. Have we done so? If we put our hand on heart, we politicians should be sorry that instead of educating our masters in the right direction, for the last so many years we have taken them in the reverse direction, and today we are paying the price for that. Sir, I wish democracy in this country should not be a lifeless form of democracy. What is being said by the people today? Do they think that the active politicians in the country are respectable people? When we move out in the streets or on the railway stations or on the aerodromes, are we looked at with respect by the citizens of this country? Do they

not read what is happening in these Houses, Assemblies and other bodies? I am happy that they look at us with contempt—not excluding me. Do they not feel that the politicians have ruined this country? This is what the common people in this country say. When finger of corruption can be pointed out at most of us and we are spreading our tentacles all over the country in various forms in the administration, do you think that they wiH not behave with insubordination and all these things and they will be upright and honest? What sort of pattern of behaviour are we putting before lakhs of karamcharis in this country? So, when we hold such responsible positions, as Gandhi rightly said, "Not tons of sermons, but ounces of practice", is the need. What are we doing, the politicians in this country, whether in this House or in the other House? I am blaming myself also. Our behavioural pattern is such that only tons of sermons and not ounce of practice. When fingres can be pointed against us, do not expect the vast multitudes of people in this country, ignorant, illiterate and poor, to have another set of behaviour? Not at all. There is a book by Gandhiji in which he said after we got freedom: You politicians behave like this, you Members of the Assembly, you Ministers, you officers behave like this in this poor country. That will be the best example for others to follow, But, unfortunate^, aU of us are guilty—I include myself; I feel equally guilty. Having been in active politics for the last so many years, having occupied import int joositions, whether at the State level or here or elsewhere, I am harbouring a very guilty conscience today. Whether I am here or there, I want to behave like a good citizen, not create, what they say, upa&rav, be in complete control of my mind, my body, my soul, I think we should start with this exercise. If the people from the top behave in a right manner, then only will these vast ignorant and poor masses forgive us. People used to go to rishis to take lessons. Let us all put our

heads together. As I have been saying so many time, when we were framing the Constitution, we did not say that the Congress was fighting for freedom and, therefore, Congress alone will frame the Constitution. Those who did not take part in the freedom struggle were invited. We invited Ayyangar and Santhanam and Ambedkar and said; This is the question of a Constitution for the nation. Therefore, let all of us put our heads together. Has the situation not arisen in this country when all conscientious citizens and politicians should put their heads together and find out what will suit the genius of this nation, not by word but by illustration. We are heading for something for which we will be sorry and guilty. Therefore, as I said in the beginning, I do not harbour any grievance against anybody, I do not blame anybody else, I also feel so much guilty about it.

Therefore, I would earnestly request the remaining Members, and all poh-ti-jians who are active in this country, to lay a good behavioural pattern, not tons of sermons but ounces of practice.

DR. M. M. S. SIDDHU (Uttar Pradesh): Sir, I am a little in a reminiscent mood. Two events pained me during this tenure of six years. The cruel hand of destiny snatched, one, Bhupesh dada, and another, Piloo Mody, from us. These are the two events of regret, We survived them. One was elder to me and the other younger. They are no more with us. There was the viod left, we felt. I always felt so.

I have been fortunate, and I am happy too, that after fulfilling my task I retire. I shall cherish th-? memory of all thoss who retired before and those who are present to day.

I thank you, Sir.

SHRI HARKISHAN SINGH SUR-JEET (Punjab): Sir, this House has its own traditions. If we go into the

proceedings of the House of the time when the Congress Parcy was in opposition and when it was the ruling .party and similarly when the Janata Party was in opposition and when it was the ruling oarty, we would be able to find that it is this House where we were able to express freely and reflect the mood of the people outside. There have been very hard exchanges, but afterwards very good relations. That is the tradition which, 1 would like, and I expect, will be carried further.

So far as I am concerned, I am satisfied because I have been discharging this responsibility on behalf of my party and since my party is satisfied that I was able to presett its poli-e-ies. And if because of my contribution there is anything positive the credit goes to my party, and if there is any omission that is mine.

Sir, so far as all the Members are concerned, they have been very consi derate to me. I feel relieved because there will be one responsibilty I<^s on me. Bu.1 I will remember all of you.

Thank you. SH.

SHRI SYED SHAHEDULLAH (West Bengal): Mr. Chairman, we are, or ought to be, always among the people whether in this House or elsewhere. So, personally speaking, it does not materially mean much of a change in one way or the other whether one is in the House or outside it.

The Upper House is not generally and particularly susceptible to sweeping charge by its very .ialure. It is after all party politics. Parliament is the most august institution in the State, So, to have been Members of this House is to have been Members of an august institution of a great country. I have had a very valuable experience. There have been pleasant experiences also when sparks and repartees flew from one side to another and sometimes, Mr. Chairman, from you. That has been a pleasant experience. But

[Shri Syed Shahedullah]

in any case it is a battle field of causes and ideals.

I have been personally grateful to my party for having given me the opportunity to associate myself with causes which I consider, and my party consider, valuable and ideal for the country. Sometimes in this House we have gone beyond the rules. Nevertheless, we always concede, a properly functioning Parliament is at least a safeguard against autocracy and as such, this House has maintained much of the honourable traditions of this country. Sir, I offer my gratitude to the officers and employees of this august institution, who have given us help and guidance all these six years.

Finally I will relate a personal anecdote. In the early years of my boyhood, I was taken to garland Mrs. Sarojini Naidu. She asked me to tell m_{ν} name. I told her, "Syed Shahedullah".

I was not able to reply at that time. But that question has increasingly loomed large before me, not only for myself personally but for the state of the country, the condition of the country. What do your activities and your character testify? Do they testify to the progress and welfare of the country or not? That question has loomed large, larger still from the day of independence and it still continues to loom large.

तो मैं यह देखता हूं कि यह सवाल हर जगह पूछा जाता है, हर दीवार पर लिखा हुआ है कि आप किसकी गहादत हैं।

So, Sir, with this question still looming large, I offer my thanks to you for giving me an opportunity to speak.

MR. CHAIRMAN: Mr. Mathur.

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश): श्रीमन्, कुछ कहा नहीं जाता, कहे विना रहा नहीं जाता। ग्रापको

मैं धन्यवाद देता हं। श्रीमन, जो यहे स्तेह ग्रौर सादर के साथ ग्रापने हम लोगों की विदाई चाही है। ऐसे क्षण भी आये इस सदन में आपके साथ. जब मेरा या मेरे दाहिने वाले साथियों का मतभेद रहा । मैं क्षना चाहता हं । लेकिन यह बात सच है श्रोमन्, कि हम लोग राजनोति के अबाड़े में हैं और आप उस अखाड़े के लिये मायद नये थे और णायद नये रहेंने, ऐसी आपकी स्वाहिश दिखाई देतो है । इसलिये में क्षमा चाहता हूं इस्पर हमारी स्रोर से कहीं कोई गुस्ताखी आपकी मान में हो गई हो । मैं बधाई दूंगा दूसरी तरफ जो हमारे साथो बैठे हैं उनको । उन्होंने मझे हमेशा प्रेरणा दो है।

श्री योगेन्द मकवाणाः चिल्लाने की।

श्री जगदीय प्रशाद माथुर: चिल्लाने की नहीं । अब कभी मकवाना साहब मंत्री नहीं थे वे या ग्रीर लोग जो उधर हैं, उन सब लोगों ने मुझे ग्रपनी वात साफ और प्रभाव के साथ रखने की प्रेरणा दो, मझे उनसे प्रेरणा मिली। मैं निगम जी से इखतलाफ रखता ह कि उन्होंने हसीन चेहरे देखे हैं । मैं हसीन चेहरे नहीं देखता। मैं यहां के हर चेहरे में हस्त देखना चाहता हूं। रोज देखता हूं हर चेहरे में इस्त ग्रीर यह दोस्ती का जजबात आज भी कायम है और यहां से जाने के बाद भी कायम रहेगा । लेकिन एक बात का मुझे हमेणा अहसास रहा है। यह राजनीति का अखाड़ा है ग्रीर यहां सब ग्रपने दांव--पेंच चलाते हैं, अपनी बात कहते हैं। मुझे अनुभव उधर काभी है और इधर काभी है। जब ग्राया था, तब उधर बैठता या ग्रौर जब जा रहा हूंतो इधर बैठा हुं। हो सकता है कि कभी ब्राऊं कभी न ब्राऊं। लेकिन मेरे साथी उधर जरूर बैठेंगे, यह मुझे यकीन

है। लिकन एक बात मैं कह दूं कि यह राजनीति का अखाड़ा है और एक शेर मझे याद झाता है .

Farewell to

'वजमें मय है आबे जमजम नहीं है, यहां किसी से कोई कम नहीं है।" इस ग्रहसास के साथ मुझे ग्राने की खशो है न जाने का गम है। एक कर्तब्य के नाते से ग्राया और कर्तब्य के नाते से जा रहा हं। इसी भावना से हम लोगों ने काम किया है। मैं सदन के नेता जी को ग्रीर उनके दल को बधाई देना चाहता हुं कि सब खट्टी-मोठो कडवो बातों के दरम्यान लोगों के बोच में सामंगस्य बना रहा है, एक दोत्तो का, अपनेपन का प्रभाव बता रहा है ब्रीर यहां से जाने के बाद भी बना रहेना। वैसे अवश्यकता नहीं पड़ेगो, लेकिन कभो कितो सत्ताधारी दल के लायों से जनहित के कार्य ग्रावश्वकता पड़ी तो आज विश्वास के साथ विदा ले कि चाहे हम सदन में हों या नहीं हों हमें वे अपना सहयोग देने में कमी नहीं करेंगे। मैं सदन के कर्मचारियों को, ग्रग्रवाल साहब बैठे हैं, ग्रौर जो मेरे साथी साफा बान्धे बाहर खड़े या ग्रन्दर खडे हैं उन बधाई देना चाहता हूं कि उन लोगों ने सब ने मिल कर अपनी अपनी जिम्मेदारी को निना कर हमें और मेरी पार्टी को सहयोग दिशा है । इतने शब्दों के साथ मैं फिर ग्रापको धन्यवाद देते हए बिदाई चाहता हूं।

श्रो जान्नाथ जोशो (दिल्ली) समापति जी, आज विदाई का वक्त है। वैसे मैं सदन में बहुत कम बोलता है इसलिए सोचा कि ग्राज वक्त में मैं भी थोड़ा सा कम बोल कर यह बता दं कि मैं बिदा ले रहा हूं। वैसे यह तो राज्यसभा है, एक रूप से चिरंजीवी सभा है। यह तो सनातन सभा है। सनातन कः मतलब यह है कि चिर प्रातन, नित्य न्तन । पुराने लोग चले जाते हैं भीर नये नये लोग आते रहते हैं वास्तव में यहां का वातावरण सदा-दहार जैता रहता है। ग्रब सदन के नाते खटटा-मीटा तो हमेशा रहता है किन्तू मेरा तो कोई चेयर के साथ या उपसभापति जी के साथ साथ टकराने का कोई अनुभव नहीं है। में सिर्फ मीठा अनभव ले कर जा रहा हं। बिदाई का एक ग्रीर दुख है जो में बताए बिना नहीं रह सकता इस 6 साल की अवधि में कुछ हमारे साथी सदन के लिए हमें छोड़ कर चले गये जिनमें एक भूषेश गुप्ता, दूसरे श्री पील् मोदो ग्रीर श्रो सदाशिव बागाईतकर जी, इसका दुख बहुत है। किन्तु आखिर जीवन में, मुखे दुखे समं ्त्या। जैसे कहा जाता है कि दख गहराई से जितना अन्दर जाता है उतना ही आगे न्ये सुख के लिए वह जगह बनाता है ग्रीर इसी विश्वास के साथ ग्रादमी भविष्य की स्रोर आंख लगाता रहता है। जिस लोक तन्त्र में हमारा विश्वास है यह हमारा सब का कर्त्तच्य था कि उसको मजबृत बनाएं उसी लोकतन्त्र की पद्धति के शाधार पर ही सब का उन्नति का मार्ग प्रशस्त हो वह नये लोग जरूर करेंगे। इस विश्वास के साथ मैं श्राज विदाई ले रहा हूं।

डा० भाई महावीर (मध्य प्रदेश) : मान्यवर, मझे ग्राज वह बात याद ग्रा रही है जो डा० राजेन्द्र प्रसाद ने राष्ट्रपति पद छोड़ते हए कही थी। उन्होंने कहा था कि मुझे ऐसा लग रहा है जैसे स्कूल से छुट्टी पाने पर बच्चे को खुशी होती है, वैसी ही खुशी इस भवन को छोड़ते हुए मैं महसूस कर रहा हूं। दूसरे दिन लक्ष्मण का एक कार्ट्न समाचार-पत्र में या जिसमें था कि स्कूल से छुट्टी होने पर बच्चे निकल रहे हैं, उन में से एक इहता है कि अ।ई [डा० भाई महावीर]

फील लाइक दी प्रेजीडेंट''। हम लोग इस सदन से विदा ले रहे हैं, यह भी ग्रगर इस दिहट से देखा जाए कि एक जिम्मेदारी निभाने के लिए हमें अपने चुनने वालों ने अपने दल के नेताओं ने ग्रपने साथियों ने भेजा तो उस जिम्मेदारी को अपनी अपनी योग्यता के अनुसार निभा पाने के बाद मुक्त होते हुए ऐसा ही लगेगा कि जैसे हम स्कूल से छट्टी पा कर घर जा रहे हैं। वास्तव में अपनी अपनी शक्ति और बृद्धि के अनुसारहमने यह करने की कोशिश भी की है। इसमें कोई शक नहीं है कि एक परम्परा ने श्रीर एक वायमण्डल ने जो इस सदन का रहा है हमारा साहस बढ़ाया है और महोदय अपका ग्राशोर्वाद ग्रापका स्नेष्ट हम सब को जो मिला है उसमें भी मझे कभी कभी अनुभव होता है कि वह स्नेह मुझे कुछ ज्यादा ही मिला है, पर शायद अपने सभी साथी ऐसा समझते होंगे कि ग्राप ही जीन के। ऊपर विकाय क्रमा दृष्टि रही है। यह आपके बडप्पन की गरिमा है जो श्रापने इस सदन को प्रदान की थी।

महोदय, यह बात सच है और अभी इसका जिक्र भी किया गया. कि कभी कभी हमें ऐसा डर महसूस होता है कि क्या अपने सदन की मर्यादाएं अपने सदन की गरिमाएं श्रभी भी वैसी की वैसी श्रक्षण हैं जैसी कि पहले थीं ? या उनके अंदर क्षीणता आती जा रही है। किन्तु यह सवाल ऐसा है जो सारे समाज में चारों तरफ उठ रहा है। जो एक जनरेशन गैप पीड़ियों का अंतराल होता है कुछ तो उसके कारण । बड़े बढ़े, बुजुर्ग हमेशा कहा करते हैं कि जब हम जवान थे तो ऐसा ग्रच्छा था, पर ब्राजकल के नौजवान लड़के निकम्मे होते जा रहे हैं। यही नौजवान जब उनकी जगह लेते हैं तो उनसे भी पीछे ग्राने वालों के लिए इसी तरह की टिप्पणी सुनने को मिलती है, इसका मुझे पता है। उस ब्रोर से हमारे मिल्ल, विशेष कर हमारे जो नेता सदन हैं, उनके साथ मंत्रिमंडल बाकी के सदस्य जिनमें से बटा सिंह जी यहां बैठे हैं, मकवाना जी बैठे हैं-ऐसे कई मिलों की बातें हैं जो हम इस वक्त हमारे

ग्रापसी मिलता के संबंधों की इस समय याद दिलाती हैं। कुछ बातें तो ऐसी हैं जो वहना भी चाहते हैं लेकिन सोचते हैं कि यह ठीक रहेगा कि नहीं ? पर एक बात मकवाना जी की इजाजत से कहना चाहता हूं। उनसे आज भी नोकझोंक हो रही थी, आपने ज्यादा नहीं होने दी, लेकिन इस नोकझोंक के पीछे भी जो आपस का स्नेह रहता है और एक दूसरे को समझने का जो भाव रहता है, वह इस वक्त मेरे ध्यान में म्रा रहा है। उस समय मकवाना जी मंत्री नहीं थे, हम एक कमेटी के सदस्यों के रूप में प्रवास पर गये थे। हम लखनऊ में पहुंचे। दहां पर एक भलभलीयां है, जिसको देखने के लिए हम गये। वहां एक गाइड था। उसने वहा कि यहां जो एक बार घ्स जाये वह निवल नहीं सकता है। ये हमारे प्रवक्ता बने हए थे। इन्होंने कहा कि बात मत बनाईये, निवल कसे नहीं सकते हैं। उसने कहा, नहीं सहाब ग्रन्छा ग्राप निकल नहीं सके तो 50 रुपये देने होंगे। इन्होंने कहा ठीक है हम 50 रुपये देंगे और निकल आये तो ? तब उसने कहा जो कुछ फीस आपने मुझे देनी है मत दीजिएगा। शर्त लग गयी। उस पट्ठे ने काफी होशियारी करने की कोशिश की, जहां ठीक रास्ते से जाने के लिए हम आगे बढ़ रहे होते तो आकर चक्मा देकर हमें वह दूसरे रास्तै पर चलाने की कोशिश करता । लेकिन हम्रा यह कि उसकी चालाकी नहीं चली हम ठीक निकल आये। तब उसने कहा साहब ग्राप तो निकल ग्राये, ठीक है। तो उस पर मकवाना जी ने एक टिप्पणी दी । इसको मैं थोड़ी सा शिष्ट बनाकर कह रहा हं। इन्होंने कहा कि तुम क्या समझते हो ? "ग्ररे हम पांच-पांच, दस दस लाख लोगों को वेवक्फ बना कर संसद में आते हैं। (व्यवधान) तुम हमें बेवकुफ बनाने चले हो।?" श्रव मैंने जो संशोधन किया है वह ':बेवक् फ'' शब्द के रूप में है, आप अंदाजा लगा लीजिए कि इन्होंने क्या कहा होगा।

महोदय, मैं बहुत आभारी हूं अपने माननीय मिलों का, इधर के और जो उधर बैठे हैं दूसरे सभी सदस्यों का व अधिकारियों का बहुत सहयोग हम लोगों को मिला । अधिवर में, इतना ही कहूंगा कि यह आना जाना तो चलता रहेगा, हो सकता है कि हमारे कुछ भित्र फिर आयों, कोन जानता है कितनो देर का किस का सभ्य रहे। लेकिन इस मल्मले में जैसे एक उदं शायर ने कहा था:

''यह चमन यूं हो रहेगा और हजारों जानवर अपनो-अपनी बोलियां सब बोल कर उड़ जायोंगे''

वोलियां बोल चुके हैं, ग्रब जाने का समय है, सबको नमस्कार देकर ग्रव हम विदा लेते हैं।

श्रो सभापति : कहा गया है 'चरचे वहीं रहेंगे, श्रफसोस हम न होंगे।

[श्रो उपसमायति पोठासोन हए]

DR. SARUP SINGH (Haryana): Mr. Deputy Chairman, I am in a very serious difficulty. Since these are going to my last words in the House and since I am a student of English literature and History, I remember some last words of Nelson. Lord Nelson, for instance, said: "Come Hardy, Kiss me". Now, for reasons of mo-1 P.M. desty and personal safety I cannot say this to Sardar Buta Singh (Interruptions).

THE MINISTER OF PARLIAMENTARY AFFAIRS. SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): Sir, I offer myself for the reverse game.

DR. SARUP SINGH: Well, Sir, I do not know what to say, because my profession, unfortunately o.- fortunately, is not politics. My profession has been an academic profession. We have found in the academic profession that there are three kinds of teachers: those who are forgotten, those who are hated and those who are forgiven. It has been my wish to belong to the third category, that is, the category of

those who are forgiven. I stand here today again to say this: Please forgive me for my lapses. I have been a very indifferent kind of a Member and I am sure I have disappointed almost everybody concerned.

SOME HON. MEMBERS: No, no.

DR. SARUP SINGH: And, Sir, I have not done in the Rajya Sabha as I should have done. Unfortunate^, politics is not in my blood. I cannot help saying what I feel like saying my friend was saying that in the British House of Commons sincerity is very important, and I am also told that in politics you have to say what suits the occasion. In my case, occasion does not matter. There is a verse of Iqbal— I hope nobody challenges it from the other side—and it is this;

लाजिम है उनके पास रहे पासवाने अवल, लेकिन कभी-कभी उसे तनहा भी छोड़ दें

मेरी दिक्कत यह है कि मैं तनहा बहुत ज्यादा छोड़ देता हूं और जब तनहा छोड़ देता हं, तो आवाजें आनी शुरू होतें हैं। गलत बातें मैंने बहुत कही होंगी, बेवकूफी की बातें वहीं होंगी, लेकिन एक बात का मुझे विश्वास है कि मुझे जितना प्यार और जितनी शराफत मैंने इस मुहल्ले में देखी है, मुहल्ला ही है, बिरादरी है एक यह अपनी—इसमें मैंने एक बात देखी

as one who may not be a professional politician.

याँर वह बात मैंने यह देखी है कि जैसे सब की बिरादियां होती हैं, ग्राप लोगों की बिरादरी है और ठीक कहा मक्वाणा साहब ने, ग्रार इन्होंने जो कहानी सुनाई। इस बिरादरी के कुछ अपने कायदे हैं, रहने के तरोके हैं, लेकिन एक बीज इस बिरादरी में है—एक दूसरे के साथ अच्छा सुलूक करते हैं, ताकत में हो, चाहे न हों ग्रीर उसकी बजह भी है। ग्राज कोई ताकत में है कल ताकत में नहीं रहेगा। ग्राज ताकत में है

कोई, वह खास नखरा करे, तो वह भूल जाता है कि कल क्या होगा।

मिर्जा गालिब का शेर इस पर कुछ ऐसा है-

मैंने मजनू के लड़कपन पे असद, संग उठाया था, तो भर याद आया।

मजनू पागल है, किसी, ने कहा कि इस पर पत्थर फैंक दो। फिर ख्याल ग्राया कि पागल तो मुझे भी बनना है, मुझ पर भी लोग पत्थर फैंकेंगे। इसलिए ग्राप पत्थर न फैंकिये।

तो यह बरादर है ग्रांर जो मराफत है ग्रांर जो एक दूसरे के साथ हमें धाफ्त में एक ग्रफक्शन है। The affection and the kind consideration that I received from all, I am most grateful to you all for that. And, Sir, with those words, I repeat my sense of gratitude to you all. Thank you.

श्रो रानेश्वर सिह (उत्तर प्रदेश) : उपसभापति महोदय, क्ष्यन के नेता प्रणव बाबू आज हम लोग यहीं से गिदा ले रहे हैं, लेकिन विदाहम नहीं ले रहे हैं, बल्कि हम पुनः जा रहे हैं वहीं, जहां हमको जनता की सेवा करनी हैं।

हस सदन में आने के पूर्व का जो हमारा राजमीतिक जंबन था, या जो सामाजिक जोबन था, यहां अने के बाद यहां जो कुछ मैंने देखा और जो कुछ मैंने समझा, उससे हमको जो प्रेरणा मिली हैं, वह शायद मैं जो बन में कभी नहीं मूलूगा। इतना जरूर कहना चाहता है कि बहुत से साथियों को मैंने बहुत तकले फ दों है। और यहाँ रोज मैं सोचता था कि उथा बहिन जो, सरोज जो ... (स्यवधान)

कुनारी सरोज खापड़ें (महाराष्ट्र) : आप आगे आ जाइये, ठीक से देख सकें आप को श्री जगदीश प्रताद माथुर : हम न होंगे रंगे महफिल,

किसे देख ग्रब ग्राप भडकाइयेगा ।

श्री रामेश्वर सिंह : मझे तकल फ इस बात की है कि सरोज जी को भी मैं काफी तकलाफ दो है ग्रार इन्होंने भी मुझ को कार्फ सताया है। यह भी मेरे लिए न भलने वाली बात होगी। विशेष तीर से मैं आप में भी क्षमाप्रार्थी ह, ग्राप को भी हमने बहुत तक ल फ दी हैं--इतनी तकलीफ दी है कि मैं कभी सोचता है कि क्या एक इनसान एक इनसान की इतनी तकलोफ दे सकता है। लेकिन, उप-सभापति जो, मेरा जैसा आदमी यह मानता है—मैं डा० लोहिया का शिष्य रहा है कि इतसान हो इनसान को तकले फ देता है, हम ग्रगर न ग्राप को सताएं, ग्राप को तंग करें तो कीन आप को तंग करेगा। सरोज जी सोचतो होंगी कि ग्रव तो रामेश्वर जी नहीं मिलेंगे। कभो-कभी मै आ जाऊंगा हस सदन में, गलियार में तो मिल ही लगा।

प्रेस के लोग भी जो हमारे साथी हैं, इन लोगों ने भी हम को बहुत प्यार दिया है, लेकिन कभी-कभी प्रेस के लोगों को भी हम ने तकलीफ दो है, कभी उन को लिखने के लिए मजबूर किया है कि इस सदन में हमारे. आईयों को स्राप लिखें।

इस सदन को मैंने दर्पण के रूप में देखा हों ग्रांर मैं : कोशिश की अपने कायवाल में कि दत दर्पण में एक सही मक्त देखने की कीशिश करूं । देश की जो मीजूदा भक्त है, देश की जो मीजूदा स्थिति है उस स्थिति के उपर हमारा थ्यान जाता है । करोड़ों-करोड़ लोग बिना घरबार के भूखे इस देश में रह रहे हैं। हम आए थे उन की भावना को अभिव्यक्त करने के लिए, हम आए थे उन की मुसीबत को दूर कराने के लिए । उपसभापित महोदय, हमें विश्वास है कि हम ने उन को कुछ राहत दिलायी है । लेकिन काम बहत वाकी पड़ा है। सत्ता पक्ष के लोगों को यह नहीं सोचना चाहिए कि वह सक्ता में हमेशा बने रहेंगे। खुशकिस्मता की बात है कि हम इस सदन में ग्रार सदन के बाहर एक ही भाषा में बोले हैं। हम को ग्रीध-कार मिला है अपनी भावना को अभिव्यक्त करने के लिए। जो बात बाहर बोलते हैं वहीं यहां बोलने को कोशिश करते रहे हैं। मैंन कोशिश की गांव की बात ग्रीर ग्राम जनता की

वात को इस सदन में रख।

Farewell to

उपसभापित महोदया, मैने तमाम अपने सत्तापक्ष के भाइयों और कभी कभी विरोध पक्ष के भाइयों को भी तकलीक दी हैं। ही सकता है यह भी हमारी राय से सहमत न रहते हों और जो हमारी हरकत थी उस को पसन्द नहीं करते थे, लेकिन को शिश करता या कि हमारी हरकत मर्यादा के भीतर हो।

उपसभापति जी, श्रद्धेय पाडवाणे जी, कुलकणी जा, हमारे साथा सूरजात जा, एरा सेजियन साहब-ये सब हमारी अगली कतार में बैठने वाले हम से वहत अनुभवी है। जो मैं बोलता था, छेडखाना बरता था, कोणिण करता था कि छेड़खानी करूं उस समय जब कभी हमारे बुजर्ग हमारी तरफ घुन जाते थे तो मैं सहम जाता था। द्वाप श्रदाजा लगा सकते हैं इसी से कि इस सदन से बना ले कर जा रहा है। में आप का प्यार और सहस्वत ले कर जारहा है। मैं इस सदन को विरोध ग्रोर सत्ता पक्ष का ग्रह्माडा नहीं समझता या। मैं समझता या कि विशेषी पक्ष ग्रीर सत्ता पक्ष दोनों भाई झाई हैं. सहादर भाई हैं । एक मां से पैदा हए हैं। भारतवर्ष एक विमाल देश है। इस देश में अन्याकुमारी से ले कर हिमालय तथा हर तरह के लोग हैं और यहा। प्रमाण है कि हम कितने एक रहे हैं और मैं यही भावना ले कर जा रहा है। इस के अलावा तमाम जो हमारे कर्मचारी हैं, उन का जो स्नेह है वह महो मिला है। वह

मायद यव में नहीं पाऊंचा, ऐसा मझे लगता है। जिल्ला स्नेह उन्होंने दिया है उसे में समझ सकता है । इत के अलावा प्रेस के लोग हैं, आप की दर्शक दीर्घा में भी जो लोग आये हैं वह भी देख कर गये हैं कि हम लोग क्या बारते हैं। सभापति जी तो यहां नहीं हैं, लेकिन आप मेरी भावना उन तक पहुंचा दें। उन को भी मैं ने बहुत तकलीफ दी है। वे नितांत महान प्रव हैं, अत्यन्त सहनर्जाल है और सदा उन की छन्न छाया हम को मिली है। में उन के बच्चे के बराबर हं और उन का अस्थन्त स्नेह मझे मिला है । मैं अपने अन्य भाडयों और अपने प्रणय बाब से ग्राज विदा ले रहा हं यह कहते हए कि आप मेरे ऊपर दया द्विट रखेंगे ग्रार में कोणिश करूंता कि पतः ग्राप ने जो मझे माँका दिया है जनता की खिदमत करने का तो पूर्व। ईमानदारी से जा कर उस काम को कर सर्वा।

SHRI A. G. KULKARNI (Maharashtra): Mr. Deputy Chairman, Sir, many of my friends have expressed their feelings and I do not want to repeat them. I am an old Member of this House and J have seen many of the great leaders of this country who were Members of this House. Il was a pleasure Io listen to them, to what they said. A few names come to mind—late Setalwad. Mr. Daphtary. Dr. Gadgil. Mr. Rtithnaswami and many others. As some of my friends said. I do feel that the new generation is coming in the Parliament and it is very difficult for the new generation to hold the old traditions because they do not see with eyes with which we see the light because we have been brought up in a different style due to our participation in-the freedom struggle. So, I do not want to give any advise to the new Members. The uniqueness of this House apart from the Lok Sabha exists in the establishment of its own conventions and the connivance by the Chairman, they Deputy Chairman and the Presiding Officers in the maintenance of these conventions even though

/Shri A. G. Kulkarnil

they are not in the rules. That is ihe position of this House. 1 would request my friends, whether in. the Treasury Benches or in ths Opposition, to uphold the conventions and to re-establish them. I would say one thing for the guidance of my young friend, Mr. Pranab Mukherjee. In the existence of Rajva Sabha, there have been about 1500 times when the names were mentioned of the Lok Sabha Members. During 1977 to 1980-I have got the latest information-names have been mentioned about 1400 times. J would only say that we should be more considerate when we take names. I might have been at fault many times. But we must be considerate. I do expect that and I would request through you all the Members of this House not to lose the uniqueness of this House. This House is very unique. 1 remember, Sir, when my friend, late Shri Bhupesh Gupta was in his last days, there was an occasion—I; do not want to mention the name because that leader has also departed—when he was citicising, I asked him, "Bhupeshda, why aio you criticising and wasting your time?"- And he said, "Mr. Kulkarni, God knows how long I may live: I know what ailment I am having. But I speak for certain principles. And I am a friend of a family and I desire that this should be brought to their notice." And he was very forthright in putting his own views.

Mr. Deputy Chairman, Sir, in the last 15 years of my life in the Rajya Sabha, there were many occasions when ther? were bitter exchanges, particularly jwith my good friend. Miss Saroj, Smt. Usha and all that ladies brigade and I was joined on this side by Mauryaji and so many o.hers. But, Sir, I take all these in their own stride. This is politics and it usually goes on, and nobody takes it very seriously. But, Sir, T would only request I would only desire that the uniqueness of this House should not be eroded.

Sh; 1 want to make only two points. One is that T would only advise the youngsters who come that this Parliament has got another tmtaie facility in the form of

an excellent Library and a Reference Section. And I find that only a few pie from this House—I do not know about the Lok Sabha taking advantage of this. Sir. really I want to commend to you, Sir, to the Chairman, and to the Speaker of the Lok Sabha, that the highest traditions of reference and research library and staffing of the library should be maintained because that is where we learn what to speak, how to speak, and how did those old stalwarts who drafted this Constitution participate. Sir, I used to see many times Bhupeshda sitting in the Library and reading all those records of what Panditji said, what Krishna Menon said, what Kamath said, and what Nath Pai said. And we were thrilled to read all those papers. I would only commend to my friends that this is another source where you got all the facilities. And the Library staff are very kind aEd considerate. Similiarly, Sir, I am also to commend the Secretariat of the Rajya Sabha. For the last 15 years, I have seen that the Secretariat has behaved with all the Members equally and they have never shown any favour to anybody. They have been very considerate also to the Members. Interpreters and Reporters services are efficient. Many times I used to go and fight with the Chairman or the Deputy Chairman or the Secretary-General that I did not say this sentence or that sentence. They were so kind that they used to ask me to sit down and listen to the tape as to what I said. And many limes I was myself satisfied and I had to apologise. But, Sir, I do say that all these services are efficiently run. They have got alt the efficiency and that should be maintained for ever.

Sir, with these words. T thank you again and all my friends with whom I have worked for the last six years and nine years earlier to that.

श्री श्रव्युल रहमान श्रेख (उत्तर प्रदेश) : डिप्टी चेयरमेन साहब ग्राज रिटायरिंग होने वाले मैम्बर हम लोग जिस खुशबार माहौल में विदार्ड ले रहे हैं, यह खुशी का मुकाम है । यहां पर ग्रपनी श्रवल और दार्निश के

म्ताबिक जो भी रोल किसी मैम्बर का होता है वह ईमानदारी से निभाता है ऐसा हमें यकीन है । मैं मक्तसर में सिर्फ यह कहना चाहता हूं कि यह प्रोसेस जारी रहेगा, नये लोग ब्राते रहेंगे, कुछ लोग रिटायर होते रहेंगे। लेकिन सबसे ज्यादा ग्रहम बात यह है कि हमारा मल्क खुशिकस्मतं है कि यहां डेमोक्रेसी की परंपरा जिन्दा है, ग्रीर सांस ले रही है। इसको ठीक ढंग से आगे चलाने की जिम्मेदारी हम सब लोगों पर है। पालियामेंटरी डेमोकेसी हाउस जो है, राज्य सभा, यह ऐसा सुप्रोम इंस्टोटयशन है जिसकी रिवायतें कन्वेंशंस को बरकरार रखो जाना चाहिये। अगर हमारी यहां की कार्यवाही से बाहर यह तासूर पैदा पैदा होता है कि आहिस्ता-आहिस्ता इन हाउसेज की केडिबिकिटी, इनकी ग्रहिमियत कम होती है हम जम्हरियत को नकसान पहुंचाते हैं, यह पोजिशन पार्टीज और रूलिंग पार्टी दोनों को ग्रहपास करने की जरूरत है। मैं एक विजिटर के तार, जब बहुत पहले राज्य सभा में आया था तब महरूम जवाहर लाल नेहरू जी इस हाउस में मौजूद थे। कभी-कभी तब भी गर्मी होती थी, अपोजिशन और क्लिंग पार्टी के दर्रामयान । लेकिन मैंने ग्रच्छी तरह से देखा है कि जब नेहरू जी एक बार अपने बैच की तरफ पीछे घम कर देखते थे तो बिल्कुल पिन-ड्राप साइतेंस होता था। वही हाल अपोजिशन का होता था । अब वह चीजें हम को देखने को नहीं मिल रही हैं अपीजिशन पार्टीज के बचेंज पर ग्रीर 1लिंग पार्टी के बैच पर। बाज हालतों में हमने यहां कन्ट्रोब्युट किया या नहीं लेकिन इतना जरूर कंटरीब्यूट किया कि माहील को शांत करने की कीशिश करता रहा।

Farewell to

लेकिन बह रिवायतें जो पहले इस हाउस की थी ग्रीर जिस तरीके से उनका इरोजन ग्राज होता जा रहा है वह कोई अच्छी बात नहीं है। हम आने वाले दोस्तों और जो यहां रहने वाले बाकी के दोस्त हैं उनसे यह तबक्को करूंगा कि इस हाउस की वह शान बरकरार रखी जाए जो इस इंस्टीटयुशन के कायम होने से ग्राज तक है ! ग्रदरवाइज अगर इसमें हम कोई गलती कीताही करेंगे तो इससे बाहर पब्लिक के अंदर इस हाउस का एतराम और विश्वास कम होता जायेगा। हम को वह दिन न देखना पड़े जो बदक्तिस्मती से हमारे आसपास के मल्कों को डेमोकसी का खात्मा होने के बाद देशने पड़े हैं। जम्हरियन एक बच्छा दिल्हम है। बहत से गरनों में बिट हिल्म हो सपता है लेकिन बड़े-बड़े फिलोस्फर ने माना है कि हमकेसी एक बेस्ट फारम है दूसरे फारम की निसवत, खवां इसमें कर्मियां ही क्यों न हो । इस जम्हेरियत को बरकरार रखने के लिये अपोणियन और कलिंग पार्टी दोनो प्रपता रोल बदा गरें। इस हाउस के 6 शाल के अंदर जिन दोस्तों से भी धास्ता पड़ा है, उनसे बहुत कुछ सीखा है । उनसे प्यार ग्रीर हमदर्वी मिली है । मैं उन सभी दोस्ती का शुक्रियादा करता हूं । अवसर लतखियां हुई होंगी। मैं बड़े दिल की गहराई से यह कहता हं कि मैं तमामा लतखियों को भलाकर उनकी मिठी यादों को लेकर यहां से बिदा लेता हूं। आपका बहत-बहत मृत्रियाया।

+[شرى مبدالره، ن شهض (انرپرديش): قیتی چیدرسوں صاحب - آج ریٹائرنگ ھونے والے صدیر عم لوگ جس خوشکوار t[]Translitertion in Arabic Saipt.

الهرى عبدالرحس فيم ماحول میں بدائی لے رہے میں - یہ خوشی کا مقام ہے - یہاں پر ایلی عقل اور دانھی کے مطابق جو بھی رول کسی منبو کا هوتا هے وہ ایسانداری سے تبہاتا ہے ایسا همیں یقین ہے -مين لختصار مين صرف يه كهنا چاها هول که یه پروسیس جاری رمے کا نکے لوگ آتے رهیں گے - کھو اوک ریٹائر ہوتے رهیں گے - لهکن سب سے زیادہ اهم بات یہ ہے که همارا ملك خوص قسمت هے كه همارے یهال قیموکریسی کی پرمپرا زنده ھے۔ اور سانس لے رھی ھے اس کو ٹھیک تھنگ سے آگے چلانے کی ذمہ داری هم سب لرگول پر هے - پارليمائلوي قيموكويسى مين يه هاؤس جو ه مرجه اسط لا عد - لهد عمرا انستی تهوشن هے جس کی روایتوں -كلويلشلس كو برقرار رئها جانا چاهايـ-اکر همارے یہاں کی کاررواهی سے باعو يه تاثر پهدا هوتا هے كه آهسته آهسته ان ھاؤسيز كى كريديملگى - ان كى اهمیت کم هوتی ہے - هم چنہوریت كو نقصان پهلچاتے هيں - يه ايوزيشي پارتی اور رولنگ پارٹی دونوں کو العساس كرنے كى ضرورت هے - سين ایک وزیتر کے طور پر جب بہت پہلے راجه، سبها میں آیا تھا تب موحوم جواهر لعل نهرو جي اس هاؤس میں موہود تھے۔ کبھی کبھی تب يهي كرسي هولى تهى الهوايشن اور

روللگ پارٹی کے درمیان - المکن میں نے اچھی طوح سے دیکھا تھے که جب نهرو جي ايک بار اي بهليم کی طرف پیچے گھوم کر دیکھتے تھے تو بالكل ين قراب سائلينس هوتا تها - رهی حال اهرزیشی کا هوتا تها - اب ولا جهزين هم كو ديكها كو نههى مل رهى هير - أپوزيشن پارٹیز کے بنچز پر اور رولنگ پارٹی کے بنیم ہو۔ بعض حالات میں هم نے یہاں کلٹری بہوت کیا نہیں لیکی أتنا ضرور كنثرى بهوت كها كه ماحول کو شائب کرنے کی کوشمی کرتا رہا -لهکون ولا دوايتين جو پهلے اس هاؤس کی تہیں اور جس طریقه سے ان کا اروجن آج هوتا جا رها هے وہ کولی اچهى بات نههى هـ - دم أنے والم دوستوں اور جو یہاں رہلے والے باتی کے دوست عیں ان سے یہ توقع کریں کے کہ اس ھاؤس کی وہ شان برقرار کھی جائے جو اس انسٹی ٹھوشن کے قائم هونے سے آء تک هے - ادروائو اكر اس مهر هم كولى قلط اور کوتاھی کریں گے تو اس سے باھر پیلک کے اندر اس ماؤس کا احترام اور وشواس کم هوتا جائد ۲ - هم کو وه دن نه ديكها پرے جو بدقستان سے ھمارے آس پاس کے ملکوں کو قیموگریسی کا شاتمه هولے کے بعد ديكهلے پوے ههن - جمهوريت ايك اچها سستم هے بہت سے ملکوں میں كريكهسوم هو سكتا هي ليكن يوله يوله

فلاسفر نے ساتا ہے کہ قایموکویسے ایک بیست فارم هے دوسوے فارم کی بلسدت خواة اس مين كميان هي كيون له هون - هم اس جمهوريت كو برقوار رکھلے کے لئے ایوزیشن اور روللگ بارتی دونوں اینا رول ادا کویں -اس ھاؤس کے چھے سال کے اندر جن دوستوں سے بھی واسطه پوا ہے ان سے بہت کچھ سیکھا ہے ۔ ان سے پیار اور معدردی ملی هے - میں ان سبهی دوستون کا شکریه ادا کرتا هون - اكثر تلخيان هوئي هون كي -میں ہوے دل کی اُہرائی سے یہ دیکه کر کهتا هون که همین تمام تلخفیوں کو بھلا کر ان کی میٹھی یادوں کو لیے کو یہاں سے بدا لیتا هور - آپ ۲ بیت بیت هکریه -

श्री योगेन्द्र शर्मा (बिहार): संभापति जा और उपसभापति जी और आप दोनों की अनुपस्थिति में जो भी इस ग्रासन पर विराजमान रहे हैं उन सभी के प्रति मैं भाभार प्रकट करता हूं। बहुत हो सदभा-वना के साथ जब भी मैंने चाहा हम को बोलने का भवसर दिया गया । हमने कभी भी महसूस नहीं किया कि हम धगर बोलना चाहते थे तो हमको बोलने का मौका न दिया गया हो । हमको यदि अफसोस है तो इस बात का है कि जब 1967 में लोक सभा में आया या उस वक्त मैं जवान था, लंग्स में ताकत थी, रामेश्वर सिंह जी से भी ज्यादा ताकत थी ग्रीर ग्राज जब में जा रहा हुंतो 🖣 बीमार हो कर जा रहा हुं। शोर-शराबे का जो ग्रसर है वह इतना खराव ग्रसर है कि मैं वहिर हो कर जा रहा हं जाते समय मै यह कहना चाहंगा कि हमारे अधिक लोगों को बहिर नहोने दिया जाये। शोर-गराबा इतना होता है कि अच्छे से अच्छा जान भी बहरा हो जाता है। मैं उसका शिकार हो कर जा रहा हूं। उम्मीद करता हूं कि आने वाले दिनों में दूसरों लोगी को इसका शिकार नहोंना पड़े।

मान्यवर्, मैं सेकेटरों अनरल बार उन के सहयोगियों को, अगरचे मैं तोन सेकेटरी जनरल देख चेका हूं वे आज यहां नहीं हैं इन्हीं की मार्फत इनको पूर्ववर्ती और इनके वर्तमान सहग्रोगियों को और उनके पूर्ववर्ती को भी धन्वभवाद देता हूं कि इन्होंने बहुत ही कुणलता के साथ हम लोगों को सहायता की जब भी हमने इनसे सहायता लेने को कोणिश की।

मान्यवर, हम अपने रटेनोबाफरों, रिपोर्टरों और अधिकारियों को भी धन्यवाद देंगे । उन्होंने बहुत ही क्षमता के साथ, बहुत ही सच्चाई के साथ अपना काम किया है । मुझ को दूसरी जगहों पर भी स्टेनोबाफरों के कामों को देखने का मोका मिला है और अहां तक मेरी जानकारी है, हमारे जो स्टेनोबाफर हैं वे सबसे अच्छे स्टेनोबाफरों में से हैं । ये लोग सबसे अच्छे स्टेनोबाफरों में से झवश्य ही हैं ।

ृ इस के साथ हो जो लोग हमारे सामने नहीं रहते हैं, किसी वक्स में बस्द रहते हैं, जो महारे अनुवाद अधिकारों हैं, इन्टरप्रेटसें हैं, वे बड़ो ही कुणलता के साथ बड़ी निष्पक्षता के साथ अपना काम करते रहे हैं। उनके काम का महत्व यही है कि हमारा देण एक बहु भाषी देण है। उनके साध्यम से कम से कम हम एक दूसरे को समझते हैं आर हमारे देण में जो नेणनल इन्टेणन है उसमें जो अनुवाद अधिकारों हैं, अपना योगदान देते हैं। उसके लिये उनको हम विशेष धन्यवाद वेंगे और हम समझते हैं कि आप लोगों

[श्री योगन्द्र शर्मा]

को भी इस बात पर ब्यान देना चाहिये कि उनको प्रोत्साहन मिले ताकि वे अपने कामों को आरीर भी अधिक सफलता के साथ कर सकें।

ग्राखिर में मैं यह बताना नहीं सकता हुं कि क्या लेकर में यहां से जा रहा हुं ? सबसे पहली बात मैं आप लोगों की सदभावनाएं लेकर जा रहा हं , जिस सदभावना को मैं बहुत हो वहमुख्य निधि समझता हं ग्रीए उसको मैं वहत दिनी तक संजोये रखगा । विभिन्न राज्यों से बाबे हए लोगों, भिन्न-भिन्न भाषा भाषी लोग जिनको जानने-पहचानने का मौका नहीं मिलता था, उनको जानने - पहचानने, समझने न्यूझने का मौंका मिला । यह एक बहुत बड़ी चील लेकर हम यहां से जा रहे हैं। दूसरी चीज मै यह कहना चाहता हं कि हम भिन्न-भिन्न जगहीं से आये हैं , भिन्न-भिन्न राज्यों से बाये हैं। हम बहां की समस्याओं को जानते थे और उन समस्याओं में ही इबेरहते थी। हम राष्ट्रीय औष अन्तराष्ट्रीय समस्याओं को देखते थे, लेकिन स्थानीय, राष्ट्रीय ग्राँर जन्तराष्ट्राय समस्याग्री को एक इसरे से मिले जले जिस हप में यहां पर देखते हैं उस रूप में सब से पहले नहीं देखते थे. ब्राज दुनिया की जो स्थिति हो गई है, टैब्बनालाजी की जो स्थिति हो गई है, उससे स्थानीय । राष्ट्रीय और अन्तरीष्ट्रीय समस्यायेँ श्रमिञ्च रूप से मिल गई हैं। हम उसकी उपेक्षा करके समस्याओं की इल नहीं कर सकते हैं। यह जो चीज हमने यहां सजीव रूप में देखी, उस सजीवता को हम यहां से जाने के बाद भी पूरी जिम्मेदारी के साथ निकायोंने और वह हमारी सहायता करेगीः ।

आखिर में हम नेता, सदन के बारे में कुछ कहना आवश्यक समझते हैं। स्नेकिन हम अपनी श्रोर से कहने के बजाय हमारे दिवसत नेता कामरेड भूपेश गुप्त दादा ने उनके बारे में हमसे जो कहा था हम उसको दोहरा देना चाहते हैं—

A good soul fallen among the Fabians.

SHRI DINESH GOSWAMI (Assam) j Mr. Deputy Chairman, Sir, it will be hypocritical of me if I do not admit that I am feeling sad that I am leaving this House today. I feel sad because parting is also sad. I feel sad becawe I will miss the company of so many distinguished personalities. I will miss the company of the hon. Chairman whom I know from his judgements when I was practising in the Gauhati High Court and whose judgements I shall have to quote when I go back again and practice in the High Court. Sir, I will miss your company.

In fact, Sir, I remember with pride the day when I was chosen by the entire Opposition to contest against you for the post of Deputy Chairmanship. It was proud moment of my life. I contested against you not because I had anything personal against you. I have always had the highest regard for you and it is a matter of deep pride for me that our relationship and friendship continued to be cordial and both as a Member and as a member of the panel of Vice-Chairmen I have always got the best of guidance from you and also help.

I wiH miss the company of all the Members. I think, without much risk to the twenty years of my married life, T> can say that I will miss the company of so many beautiful ladies of this House, who are in abundance. I will miss their company. Whom should I name? Mrs. Amarjit Kaur is not here. One person whom I have not been able to forgive' is Mr. Kalp Nath Rai because Mrs. Amarjit Kaur used to sit by our side and he snapped her up and took her to that side. I will miss the company of Miss Saroj Khaparde with when I used, occasionally, to exchange a twinkle when the exchange in the House be-

came a little bored and my complaint is that I found her giving more attention to some of the eligible bachelors of this House; men, graceful men, like Mr. Ladli Mohan > lf igam, , Theyf always get more attention. I will miss the company of Mrs. Usha Malhotra and Mrs. Monika Das, two of the most ablest interruptors whom I have ever seen in any Parliament of any country in the world. I used to complain. They used to interrupt only Mr. Kulkarni and Mr. Mathur. I asked them 'will you kindly tell me, what you' see in them or what they possess which I lack?'

Farewell to

233

I will miss the ^company of the Leader of the House. No doubt, many a time, we have crossed swords. But our personal relationship and personal friendship has remained as sweet as ever beause it is not only the friendship of this time, but our frindship has continued over the years, when I was a member of the Lok Sabha and of this House. I will miss the ompany of many distinguished personalities. I will miss thee company of my friend, Shri Buddha Priya Maurya, who has, temperamentally, nothing in common with lord Buddha but whose tenancity has much in common. Equally, I will miss the company of another great soul, Select Committee Jha who is unfortunately, not here.

I feel sad that this forum, this high est legislative forum, which was available to me to air my views and the voice and the sentiments and the urges of the people at least temporarily— do not know,—will be bar-. red from today. But I am leaving with a feeling of contentment also. I .am leaving with a feeling of contentment because, for the last six years, I have fought with the limited abilities which I had, for the cause for wh}ch I was sent here, without any compromise whatsoever. After all, we can perform only with our limited capabilities. Whether my assessment of the political situation, whether my judgement of the political situaion and the issues have been correct or not, I am not the proper person to say. It is only the future events whih will show this. Perhaps, f. can go back with some satisfaction that I have not compromised myself on whatever issues I considered best, fit and proper to be projected before the people.

I als[©] go back wth a sense of disappointment because I came in the company of so many distinguished personalities and some of them the future generations will not have the privilege and the opportunity to meet. References have been made to Bhu-pesh Da and Piloo Moday, two personalities so dissimilar from each other in physique, one was frail and the other was hefty; so different in temperament, one who believed in simple living and the other believed in all good things of life; so different in their political attitudes, one believed in complete freedom and the other believed in State control, one had the model of the West before him and the other Communist model. But they had the many things m common. Both of them loved this country, both of them were proud of the potentials of this ocuntry and the greatest thing was that both of them never hand malice whatsoever. Their political convictions never came in the way of their personal relationship and their personal relationship could not affect their political conviction.

I have lost in this House another person whom we could have for a very short period, the white lady of the silver screen, Nargis Dutt, whose company we had for a short time. We missed also men like Bagaitkar, and probably because we will be going^to .various fields I will be missing many persons. I am feeling a sense of contentment because, normally speaking, Rajya Sabha or the House oi Lords is considered to be the House of secondary importance. In fact, at one point of time the House of Lord* was described by same body

i₍(Shri. Dinesh Goswami)

235.

that it is a proof of life beyond death, but our. House has been one of the most vibrant Housel In faci, the tim* most virabant times in the Indian political life. I-came to this Mouse in 1978' when the monolitic structure of the Congress was broken amd tHe congress, for the first time, was sitting in the opposition, the Janata Party was- in power. And one of the. most interesting features was that the ruling party was virtually in a very small minority in this House. Then the no confidence motion came, and I was one of the persons instrumental in bringing forth the no confidence motion. . At that time we did not know that the Janata Party would have fallen. We found that the friends on the other side came to this side and those who were sitting on this side came to that side. We, of course, remained on the side where we were, but these are movientus times of our history.

For a very short period I was also in the ruling party during this period when the caretaker government was there. In this Parliament I have remained in the ruling party for a short period in the sense that evfen today I do not know where my seat in the ruling party was allotted.

Shfi K. C. Pant was my leader then. After some political parleys outside when I came, I came to know that the leader has announced the resignation of the Government and the House was prorogued sine die. I did not know where my seat was.]] have not itried to ascertain also because I feel that something which is not known is better than something which is not there.

I wish to express my deep gratitude to all the members for the abundance ot goodwill that I have got from them and the valuable guidance I have got from them. I wish to thank the Secretary-General, Shri Sudarshan Agarwal. Normally •peaking, a person, does not justify

name but in Sudarshan's case he has been 'Sudarshan' always.

I wish to thank all the staff particularly. I feel that the staff of the, Parliament is one of the most ablest in the country. Sometimes we often discuss that why it is that the same sort of efficiency which works in this House is not reflected outside. If the same efficiency were reflected, probably the functioning of the Government would haVe been much better. I know that many persons with whom we do not come in day today contact here have been working for us, especially the Interpreters, Reporters, Stenographers, the persons who are in the Pay and Accounts and in all other sections. Maybe, in my tenure as Member of Parliament I spoke something which may not be palatable. I wish to express my sin-cerest regret if, at any point of time, I hurt the sentiments of the members and I will request the Secretary-General to convey to all the staff that if, at any point of time, I said or did something which was not becoming of me, I hope they will forgive me for that.

I do not want to take much time but obviously most of ps will be going in the field of politics, we will be discussing about "this Parliament and I will consider it to be a moment of great pride if, at any point of time, when Parliament is discussed and my name comes up, some sweet words are spoken about me. I will feel that is the greatest achievement for me.

I will- conclude by one or two stanzas from a poem of Thackary which has been borrowed from Denning. When he retired, he said, I

The play is done, The curtain drops, slow falling To the Prompters Bell A moment vet the actor stops And looks around to say farewell The approving audience gives him cheer

He bows and then say, his say Yet down his cheek there falls a tear

For, him it is the end of the day.

For me it is not the end of the day; it is the end of a chapter in my political life. And I' conclude by jBaykig: I have fought a- good fight. I have finished one . of my courses. I have kept the faith.

SHRIK. C PANT < Uttar Pradesh): Sir, as I. was listening to the sentiments of various friends who have spoken" a Host of "memories crowded upon me · not only of the last six years that I have ibeen in this House as a member but of my association with this House earlier as a Minister/ And it is but natural that many images, many personalities, many moments of tension and anger, moments of humour which have kept this House going, came back to my mind. I would refrain from mentioning names because it is invidious to mention names.

One very fortunate pattern of behaviour that has been evolved in this House over the jjijears is the close friendship that exists between Members from all sides. Sir, I shall treasure very much the friendship and affection, the consideration which I have received from Members on both sides of the House over, the years. And I think this has been the experience of all of us. Acrimony ends in the House itself. Once we are out of the House, over a cup of tea that acrimony disappears.

I would also like to join those M[^]mibers who have thanked the Secretariat and the staff who have worked quietly, unobtrusively, ungrudgingly, helpfully and with devotion to keep the wheels of Parliament running smoothly.

Sir, a reference was made by Manubhaiji to the old Central Assembly days and so my mind went back to my father's period in parliament. He was first elected to tha

provincial Council VMcTi j-fted- t© fee known as U.P. Council in those days, I think about 8 years before I was born, and after that he came to the Central Assembly—the old Swaraj Party-and off and on when he was out of jail he was either in the Provincial 'Assembly -^of - in - - Parliament. And, Sir, I had seen him function as the Leader of this House in the last phase of his life. Therefore there has been that association with this House. There was a reference to Bhupesh Da Sir, affection which I received from him—I do not 'mind putting it on record although it is a personal matter—had so much to do, as it did in the case of other senior leaders, with their So on this relationship with my father. occasion, you will permit these few personal references—though Ι have made personal references in this House, but 1 think it is an occasion when I should say this and place it on record and thank them-Sir, I am reminded here of the fact that on the last day of his life my father was preparing to reply to a debate in this House and his last words to me were to call Mr. Ashok Sen so that he could be asked to reply to the debate the next day. To me this is a reminder of the profound respect in which he held this House. Therefore, this is always colouring my own approach to this House. I have tried to live up to these guidelines and, again, I have placed this on record not out of sentiment but because I hope that this is something that will be known t₀ Members who here and who should, in my view, regard this as a sacred place, as a place which reflects the sovereign will of the people, which alone is competent to the sovereign will of the Sir, while I agree that the reflect people. reflection of the mood of the people is of the primary functions of one Parliament. I don't think that ia enough; I think it should guide the mood of the people.

Today when we find that there are forces which are trying to damage [Shri K. C. Pant]

339

the unity of this country, then every word spoken in this House, the conduct of every Member, is picked up, is scrutinised, and has an impact on the • of other people outside, particularly the younger people. And so, my only plea is that although each of us has his constituency, our sense of identification with the aspirations of all the communities and all the regions of this country must be complete and that would be the biggest single factor to ensure that the sense of national unity is strengthened.

Sir, I would also like to say just one thing more. I have watched, as so many others have, over the past few months with concern and anxiety what has been happening in Punjab, for instance. Now, the Rajya Sabha is a Council of States and I had hoped, maybe this House could do a little more to assist in the solution of such burning problems as in Punjab. This is not the occasion to go into this matter but, while the Lok Sabha has special responsibilities in matters of the Budget, this House, in my view, should be able to have some special responsibilities in the matter of States, and this will give it a distinctive dimension; its role would be more distinctly defined in an area which this House alone can discharge effectively.

Sir, the new House will have many younger faces. I leave this House with a sense of hope, and I know that these younger faces will represent younger minds who will look forward also with faith and hope in the future of this country. Perhaps some of them may be unaware of the limitations which longer experience in the field generates in some of us, but I hope they make up for it in terms of a renewed hope, zeal and zest in seeing that the problems of the country are solved, in strengthening the institution of Parliament and in carrying the work which has been done her* over the years forward in

a way which will strengthen the basic unity of this country.

Thank you very much, Sir.

श्री बुद्ध प्रिय मौर्य (ग्रांध्र प्रदेश) : माननीय उपसभापति जी, प्रपने प्रिय साथी, श्री कृष्ण चन्द्र पंत से थोड़ो सो प्रेरणा लेकर मैं भी अपने पूर्वजो प्रारम्भ करना चाहता हूं, इस विदाई के समय आज से 58 वर्ष पूर्व जब मैं इस दुनिया में आया, तो मेरी मां बड़े जमींदार के खेत में मजदूरो करने के लिए, या बेगार करने के लिए मजबूर की गई थी। जिस मांसे नी महोने का नमें पेट में रखे हुए बोगार लो गयी हो वह जिल्लानी मजबूर बो, जिल्लानी लाचार बी, जितनो बेन्हारा यो--ऐसी मां के पेट से जतमा। थोड़ा बहत पहा-लिखा भी, लेकिन गार्ति के आधार पर वर्णा किसी सुविधा या मिजारी नहीं एडा । जान से 22 वर्ष पर्व लोडलमा में सन् 1962 में उप तमय के मलाधारः दल की जनरल साँट पर जमानत जबत करा पर सामा, इतिहास का पन्ना जोड़ा ! 1967 में संघर्ष हुआ, देश के महान वक्ता थे, बड़े नेता थे प्रकाशवीर शास्त्री जे---धान हमारे बोच में नहीं हैं—बहुत हो मध्य वक्ता थे उन की विजय हुई, मैं 10 हमार बाट से हारों । सत्ताद्वारों दल की फिर जमानत जस्त हुई । 1971 में चंकि गिरि के चुनाब में हम नजदोक छा गये ये मताधारो दल के और मताधारी दल के कुछ लोग बहुत दूर हो गये थे इन्दिरा जी से इन्दिरा जी का मिला गास्त्री जी को सवा बोटो के माजिन से पराजित इस सदन से मैं जारहा हं-इस की तो नहीं कहता, उस याजंगा यवश्य, निश्चितपूर्वक, ब्राज विदाई के समय कुछ क्षण जरूर भाप के लेना चाहता है।

SHRI HANSRAJ BHARDWAJ: (Madhya Pradesh): Are you sure that you will come?

Farewell to

SHRI BUDDHA PRIYA MAURYA: Yes, I will come.

परमपुज्य बाबा साहिब डा० ग्रम्बेडकर मेरे राजगर रहें, धर्मगर रहें। देश के विमाजन से पूर्व में कांग्रेक्ष का एक साधारण कार्यकर्त्ता था। हाई स्कूल का विद्यार्थी था सन '42 में, ऊटपटांग कर सकते थे किया उस समय विदेशो शास्त्र में लिखने का । धर्म के ग्राधार पर देश का विभाजन हक्षा। विभाजन के बाद मेरा जैता ग्रादमी बाब साहब ग्रम्बेडकर से जड़ गया । यह समय की नफासत नजाकत थी या उस समय के सतावारी दल के नेता पंडित जवाहरलाल नेहरू की दुरदेश। पा कि उन्होंने डा॰ धम्बंडकर को संविधान बानि का काम सौंगा। संविधान में संदेश की बात हमारं। पार्टी 'शहन्तड अस्ट फोडरेशन' में बहुत चले। 1 मैं राजन तिक संरक्षण के खिलाफ या ग्रीर इस सदन में भी हमेशा कहता रहा है। सरकारी नौकरियों के संरक्षण के बारे में भी मेरी अलग राय है और वह में अलग-ग्रलग मौकों पर कहता रहा हं। डा० वाबसाहेब अम्बेडकर बी० एस-सी०, यो । एच-डो । डो । लिट । बार । एट । ला एल-एल० डो०, मोषित समाज बहुत बहु बिद्वान, सुरक्षित स्थान पर दो-दो वार हारे। तब उन को ज्ञान हुआ। कि स्टिबत स्थान से शोषितों के सही प्रतिति व नहीं या पार्षेगे। उन्होंने कहा---में तब बुद्ध पर सीय नहीं था। भगवती प्रसाद था अर्म परिवर्तन किया बद्धिप्रय हो, प्या --उन्होंने कहा तुम ठीक थे, मैं गलत था। मैं एक निवेदन करना बाहुता हं सभी राजदलों के नेताओं से, प्रयर वे चाहते हैं कि पोलिटिकल

रिजर्बेशन खत्म हो, जो होना ग्रनिवार्य है--प्रगर देश की एकता रखनी है तो संरक्षण को तलांजिल देनी होगी, ग्रगर संरक्षण लम्बे समय तक रखा तो फिर देश की एकता खत्म हो जायेगी---यदि राजनेता यह मानते हैं, राजनीतिक दलों के नेता, चाहे इधर के चाहै उधर के, यह मानते हैं, तब फिर स्टेट कौसिल के चुनावों में, कौसिल ग्राफ स्टेट के चनाव में जिस समय **इ**नडायरेक्ट इलेक्शन होते हो तो राजनैतिक दलों के नेताओं को--चाहे सत्ताबारी दल हो या विरोधी दल-यह ध्यान रखना चाहिए कि शेह्यल्ड कास्ट और शेहयल्ड टाइव के लोगों को ।वंग्वास हो जाय कि राजनैतिक संरक्षण की आवण्यकता नहीं है। इस तरह के चनायां में उन को आबादी के हिटाव से, जिस तरह लोक सभा में और अवेम्बली में **संरक्षण दे** रखा है, उत तरह संटस दे बिना संरक्षण किये। मैं विछले तंस वर्ष से लगातार देख रहा है कि इस सदन में शोडयुल्ड कास्ट और शेडयुल्ड टाइव के लोग नहीं या पाने अपनी श्राबादी के अनुपात से । यह राज्य दल के नेताओं को सोचना होगा और मेरे जैसा ब्यक्ति जो पोल.टेकल रिवर्षेशन के खिलाफ है, मेरे मन में भी शंका होने लगतः है और उन लोगों की बात मतवत होने लगतो है जो पोलिटिकल रि.चेंग्रन चाहते हैं यह जो ग्रन्छी बात नहीं है । मेरी ग्राज एक प्रार्थना है । यह सदन एक विशेष स्थान है। मैं जब 6 वर्ष पहले यहां श्रामा था तो उधर बैठा था। उस समय भी हमारे नेता प्रणब बाब थे और ग्राज भी हैं। उस समय हम विरोध में थे और सात हम मता में हैं। इस सदत का एक विशेष स्थान है। यह मैं मानता हं। संविधान में अधिकार नहीं दिया है इस सदन को कि

श्री बुद्ध प्रिय मीयं। फाइनेंस बिल यहां इंट्रोड्यस हो। यह मैं मानता है। मंबिधान ने अधिकार नहीं दिया है इस सदन की कि सेंसर मोशन इस सदन में लाया जा सके । यह मैं मानता हूं. क्योंकि संविधान कहता है कि 'काउंकिल आफ किनिस्टम शैल बी अलेक्टिबली रेस्पार्सिबल ट दि हाउन आफ पीपूल ।" यह सही है लेकिन इस सदन को भी एक बहत बड़ा अधिकार है। यह संक्रियान दा फोडरल करेक्टर करता है । यह एक कांटीन्यइंग हाउस है । यह हमेशा जीवित रहता है। संविधान संशोधन बगैर इस की मर्जी के नहीं हो सकता । संविधान के संशोधन के लिये ज्वायंट सेजन नहीं बलाया जा सकता। इस का एक विशेष स्थान है। मैंने देखा कि एक परंपरा पड गयी है -क्राड्याणी जी से मैं हाथ जोड कर क्षमा मांगता हं. कोई गस्तागी हो जाय उन की शान में तो छाप क्षमा करेंगे मझे, जब मैं उधर था तो एक परंपरा पड़ी यहां ग्रविण्वास का प्रस्ताव तो नहीं लाया गया, लेकिन एक प्रस्ताव लाया गया था कि एक: इंक्बायरी हो भ्रष्टाचार के खिलाफ उस समय के प्रधान मंत्री के परिवार के लोगों के खिलाफ, उस समय के गृह मंत्री के परिवार के लोगों के खिलाफ, उस समय के प्रधान मंत्री के बेटे के खिलाफ, लेकिन ग्राडवाणी जी ने यहां बैठ कर कह दिया था कि हम को यह स्वीकार नहीं । एक तो यह परम्परा न पड जाये, पहला निवेदन तो मैं यह करना चाहताथा। इस सदन की मर्यादा को भंग न किया जाय । इस सदन की मर्यादा उस समय भंग हुई थी। उस समय एक कमी शन आफ इंक्बायरी बिठाया-जाना चाहिए था। ग्राज मेरा एक तो यह निवेदन है।

में दो. तीन मिनट में अपनी बात समाप्त कर इंगा। इसरा भेरा यह निवेदन है कि इस

सदन में - हर बात का विरोध दलगत राजनीति के ब्राधार पर शोभा नहीं देता। इस सदन का सत्ता से संबंध कम है ग्रीर देश की संसदीय प्रणाली से संबंध ज्यादा है, एक अर्ज ब तर्र वा हमने अपनाया है। यं तो देश में गणतंत्र आज से ढाई हजार साल पहले भी था, लेकिन हम देश की गरीबी को, इस देण की भ्खमरी को और देशको बेकारी को संसदीय प्रणाली पर चल कर दूर करना चाहते हैं। इस समय देश में हम समाजवाद संसद्धि प्रणाली पर चल कर लाना चाहते हैं। "बी बाट ट इस्टैबलिश सोशिवस्ट सोसायटी बाई हैविंग पालियामेंटरी ईमोन्नेटिक सिस्टम। " यह एक नया तज्बा हम कर रहे हैं। मझे यह तजबी टटता हम्रा नजर ग्रा रहा है। मेरा विचार है कि ग्राने वाले संदस्य जरूर चाहेगे और मेरा निवंदन है कि ऐसी परंपरा पडे जिस से हम प्रणाली को इस के द्वारा मजबत करें। हम दल के प्रति कम ग्रीर संसर्दिय प्रणाली के प्रति ज्यादा भक्ति के साथ जड़े रहें। इस सदन में तो मेरा विश्वास है कि इस की ताकत मिलेगी क्योंकि बहाब के साथ 1977 में कुछ हुआ था, अगर यह सदन विरोध में भ्रमित न होता तो वह गलत चीज 5वर्ष तक चलती । इस सदन ने उस गलती को दूर विया। मैं किसी दल का विरोध नहीं कर रहा है। व्यवस्था की बात कर रहा हूं। वहां ऐसा न हो कि यह सदन इस कर्त्तच्य से हट जाये।

ग्रीर ग्रंत में एक बात कह कर इस संसदीय प्रणाली के साथ-साथ जहां विषयता बढ़ रही है, गरीबी ग्रीर ग्रमीरी का ग्रंतर बढ़ रहा है, बहां जाती यता भी बढ रही है। चाहे जिस दल के लोग हीं, सत्ता रूढ दल हो या विरोधी दल हो, जाति के ग्राधार पर टिक्ट विये जाते हैं। और उसके आधार 2 P. M. पर प्रचार होता है, उसके श्राधार पर मंत्री श्रीर मध्य मंत्री बनाए जाते हैं । पालियामेंटी सिस्टम में,

संसदीय प्रणाली व जातिबाद साथ-साथ नहीं चल सकते । यदि हमें संसदीय प्रणासी से प्यार है तो जातियाद को हमें धराशाही करना होगा। यह नहीं होगा तो मुझे महसूर्य होता है कि हमारा संसदोय प्रणालो का भ**षि**ष्य कहीं खतरे में न पड़ जाएं।

"Parliamentary democracy and caste system cannot go together."

मैंने अपनी तमाम बात वह ली, आपने मुझे कहने का समय दिया, इसके लिए मैं आभार मानता हूं। मैं यह महसूस करता हूं कि केन्द्र शक्तिशाली हो, यह मेरा विचार है। यहां पर अभी तक इलेक्टोरल कालेज इस तरह का है जिसमें कि कोई भी प्रधान मंत्री किसा भी पार्टी के 300 सदस्य लोकसभा में आये और उसमें उस पार्टी के 151 सदस्यों का समर्थन हो तो वह प्रधान मंत्री बन सकता है, लेकिन राष्ट्रपति के लिए दोनों सदनों का बहुमत मिले और ऐसेम्बलियों का बहुमत मिले, तब वह राष्ट्रपति होता है। तो यह बारोकी ज्यादा दिन चल नहीं सकता। मेरी यह मान्यता है-

■The leader of the nation should be elected directly by the people.

ससे जो हेट्रोजे। नियस करेक्टर है वह इस देश का दूर नहीं हो पाए । लेकिन देश टूटेगा भी नहीं । मेरी यह मान्यता है कि— One State, one language should not be confuse≤j with one language, one State.

एक सूबे की भाषा हो, यह सिद्धांत में मानता रहा हूं, इस सदन में कहता रहा हूं, लेकिन एक भाषा का एक प्रान्त हो, इसको मैंने कभी नहीं माना है और आज भी विदाई के समय नहीं मानता हूं। हमारा प्रान्त इस तरीके से हो जिनका ऐडिमिनिस्ट्रेशन ठीक तरह से संभाला जाए, इस वात को इस सदन में बार-बार में रखता रहा हूं और जब भी इस बारे में चर्चा होंगी, मेरे कान इधर लगे रहेंगे, मेरी आंख यहां की और लगी रहेगी, मेरा हृदय यहां रहेगा।

श्रोमन्, मैं द्यापका आभारी हूं, उप-राष्ट्रपति जी का साभारी हूं जो हमारे सभापति हैं। मुख्य न्यायाधीश के रूप में हैन

उनको देखा है, मझ उनको इदालत में देखने का मौका भिला जब वह चीफ जस्टिस थे और यहां भी . मैंने उनको देखा। वह धीरे-धीरे हमारे रंग में रंग गए, यह बहुत ग्राच्छी बात है। पहले पहल जब वह ग्राए तो उनको ग्रजीब सा लगताथा। मैं ग्राभौरी हं ग्रपने दल के नेता प्रणव बाब का जिनका हमेशा मझे प्यार मला। उन्होंने हमेशा ही मझे अपने परिवार के सदस्य की तरह से माना। मैं ब्राभारी हं अपने तमाम यहां के स्टाफ का और उन दोस्तों का जो यहां नजर नहीं आते, लेकिन उनका सहयोग में हमें शामिलता है। मेरा ग्राभार ग्रध्रारह जाएगा अगर मैं ग्रपने परम मिल श्री कर्पनाथ राय जी का आभार नहीं मान विनक येहां दफ्तर में ग्रवसर लंच कर लिया वरता था। यह मौका मझे अब कब मिल पाएगा।

श्रीमन्, दुख तो होता है विदाई के समय ग्रीर मैं श्री दिनेश गोस्वाम्, जी से सहमत हूं कि विदाई किसी को ग्रव्छी नहीं लगता। मेरी तो ग्रांखों में ग्रांसू ग्रा जाते हैं, भावक व्यक्ति रहा हूं। लेकिन मुझे विश्वास है इस विदाई के समय मुझ से कोई गलती हुई हो तो ग्राप लोग क्षमा करेंगे।

MR. DEPUTY CHAIRMAN: Shall we continue with this, or we shall have it after lunch, because there are still many speakers left?

. SOME HON. MEMBERS: Let us contiune.

MR. DEPUTY CHAIRMAN; Then I will request hon. Members to be brief in their observations. (*Interruptions*)

SHRI NIRMAL CHATTERJEE: (West Bengal): Their feelings have been "suppressed so much that they are letting everything out today.

MR. DEPUTY CHAIRMAN: Either we complete it now or we have it after lunch. (Interruptions) AU right, please be very brief in your observations.

DR. MALCOLM S. ADISESHIAH (Nominated): I have to go to another meeting.

SHRI RAMANAND YADAV (Bihar): Let the Papers be laid. (Interruptions)

MR. DEPUTY CHAIRMAN: Let the Ministers also wait. There is no hurry.

DR. MALCOLM S. ADISESHIAH: At this rather solemn moment 1 wish to refer to three facts: one is a memorable matter; the other is a momentous memory; and the third is an inefflacable moral. On the memorable matter, it was my privilege for over two and a half decades to be associated with shaping the international life and destinies of the world. I do not believe that we made a very good job of it, iudging by the nuclear overhang that we face in the world today. has been fascinating to me to have ring-side seat watchng and participating in the shaping of the great tvent_s of the great country over the last six vears. In such participation there have been moments of great exhileration when this House adopted as unanimously certain decisions such as for instance, all of us hailing the great scientific achievements, without regard to party; there-have also been moments of frustration when we seemed to be descending to the market level, what is called the fish market, shouting at each other. These were part of the shape that we gave to the events in our country, and I am proud that I have been part of it. momentous memory that I carry in the end, that after all the resolutions that we have passed have been forgotten, all the documents that gathered from you have been gathering dust, and even the decisions that we have made are no longer in our mind, the one memory that we "will carry with us, is the human face, the human companionship and friendships that we h?ve made starting with the great personalities who this Chair—the quiet and shy occupied Mr. Jattl.

the learned and humorous Mr Hidayatullah, the 8mooth Ram Niwai Mirdha the stern Shyam Lal Yadav, the confusing rotation of Vice-Chair, men, moving between men and women so that the moment we began speaking there was a woman and suddenly in the midst of we found there was a man, the speech with the confusion caused by the changing sexes, —the lumbering lion Kalp Nath Roy, who could hold up the work of this House from this side, but while on that side, is helping the functioning smoothly with the work of this House so that I believe that this week we have more legislative business than in any other week in the last six years that I have been associated with it, the effervescent, eternal fighter, Ramanand Yadav, whether on this side of the House or that side—I was n.ever sure whether he was on the Treasury Benches or on the Opposition because he is a fighter—also tfie formidable female brigade. Usha-The bell can go on Monika—Saroj. ringing but can . never stop them from making their points—on the other hand there was one part female brigade here, the the Rajmata, who—she was the first person that I have seen in my life doing it—in the midst of her Budget speech when the bell stopped and sat down—that was rang, the nature of the female brigade that we have; the effervescent leader Pranab Mukherjee, the silver-tongued Advani, our businessman-turned economist Morarka, the highly excitable Kalyan Roy, and the voice of reason that came through Surject, and the eternal points of order from myfriend, Shiv Chandra Jha-these are some memories that we carry, along with the losses that we have suffered in Bagaitkar, in Bhupesh and in Piloo Mody. I join with all my friends in thanking the staff, present staff and the staff who have left us, particularly I want to name Sriram, * because he has led through the maze of rules and regulations which I

never understood but by which we have lived these six years. In the end, I como to the moral

factor. In the concluding pages of the Ramayana, when he great Havana was lying mortally wounded and gasping, for breath, Rama called his brother Lakshmana and said, "Lakshmana, now we have won the battle and we have to go back and rule the kingdom. We have been so long in the wilderness that we have forgotten what were the means and secrets of a kingly rule. Will you go and ask the dying Ravana as to vhat is the secret of Kingly rule?" Lakshmana approached Ravana. Ravana then asked him "Have you done enough against me?" Lakshmana replied; "No. My brother asks what is the secret of Kingly rule?" Then Ravana replied: "The secret is very simple. Do your duty, come what may; and what you have to do today, do not put off till tomorrow."

श्री मक्सूद जलो खान (कर्णाटक) : जनावे सदर.

> 'वहो रास्ते, वहो मंजिलें, वही मुक्लिलें वहो मण्डले,

मगर अपने अपने मुकाम पर,

कमो तुम नहीं, कभो हम नहीं।' रिश्ते अब ट्रने लगते हैं तो दुख होता है। वे रिश्ते जिनसे 12 सालों की बातें बाबस्ता हैं, जुड़ी हुई हैं, मिली हुई हैं, वे रिश्ते जब ट्रित हैं तो दुख और ज्यादा होता है। यह जमाना जो 12 सालों का मेरा यहां गुजरा है, मेरी क्षियासी जिन्दगी का सबसे सुनहरा जमाना था और वह इस वजह से है कि जो भी शखन सियासत में होता है वह चाहता है कि ऐसा मौका मिले जिसमें वह अपनी लेजिम्लेटिव ऐसे-म्बलो में या कौसिल में जायें और फिर वह ग्रामे बढ़ता है तो वह इस डैकदार, इस राजधानों के दोनों सेवानों में से किसी न किसो का मम्बर बनना चाहता है। खदा ने मझे वह दिन दिखाया, मैं अपनी पार्टी का गिकया अदा करता हूं कि उसने

मुझे इस काबिल समझा कि मैं यहां चुनकर स्राया। जो वक्त मेरा यहां गुजरा है, उस पर मुझे फिर एक शेर याद स्राता है—

> 'अगरचे लुपत से गुजरी है जिन्दगी अब तक,

ये चन्द रोज, मगर यादगार गुजरी है।"

मैं यह कहूंगा कि जिन्दगी चन्द रोज की नहीं, चन्द सालों की गुजरी है। इसकी आगे एक गोर और है—

> ''तमाम उग्र का हासिल है बज्द वह लगहे,

जो जरणाया गसूएयार गुजरे हैं।" ये जो चन्द साल यहां गुजरे हैं वे बहुस खुबो के साथ गुजरे हैं।

जनाबेबाला, इन 12 सालों में हमने इकदार की और हुकूमत की धूप-छांव में बहुत कुछ देखा है। कभी हम बहां बैठते थे, उसके पहले यहां बैठते थे और फिर यहीं बैठ हैं। इन चन्द सालों में हमने तीन प्राइम मिनिस्टरों को भी देखा। हर एक का रिवास, अंदाज और तरीका अलग-अलग होता है। मगर एक वह भी थे जिनके मुतल्लिक मैं इस वदत कुछ नहीं कहना चाहता हूं। परन्तु अपनी प्रधान मंत्रों के बारे में सिफ्ट एक भेर जरूर कह देना चाहता हूं—

"कोई मुस्कुराता हुआ जा रहा है,

जमाने की रफ्तार का रुख बदल के।"
इन्होंने जमाने की रफ्तार का रुख ही
बदल दिया, एक नई जिन्दगी औरएक नया
दौर गुरु कर दिया। हम सब उसी की
ओर जा रहे हैं। आज जब हम इस
स्थासी मैदान में हैं तो अपनी पार्टी के
मेम्बर की हैसियत से, जिसके लिए हमने
अपनी तमाम जिन्दगी विताई है, आगे

[श्री मकसूद ग्रली खान] भी हम अपनी जिन्दगी उतो के लिए विता दें ग्रीर इसमें हम जो कुछ भी ग्रपने देश को ग्रीर जनता को दे सकते हैं, ग्रपने भाई-इहिनों को दे सकते हैं,

'FptngoeU. \$5^

वह दें। खदा इसमें कोई कमो न ग्राने दे और हम भी इसमें कोई कमो न आने दें।

दो-तीन वातों का मैं ग्रीर जिक्र करना चाहता हं। प्राइम मिनिस्टर का जिक मैंने किया है तो इस सीट पर जो सदर रहे हैं उनकी भी मुझे याद आती है सबसे पहले पाठक साहव थे। जाहिर है कि वे एक कानन-इां ग्रादमी थे। फिर जत्तो साहब ग्राए। उनका कानून से ताल्लुक कम था, सियासत से ज्यादा था। ग्राखिर में जनाव हिदायत्ल्लाह साहब ग्राए । इस सोट पर जो कोई भी बैठता है उनका अन्दाज कुछ अलग-अलग होता है। मेम्बरों के साथ उनके ताल्ल्कात भी अलग-ग्रलग होते हैं। ग्राप जानते हैं कि बाहर की जिन्दगी कुछ और होती है। उन लोगों को भी यहां भ्राकर बदलना पड़ा है। यह हमारी खुशकिस्मती है कि जो भो हमारे यहां पर सदर रहे हैं उनका हम मेम्बरों से रफ्त और तरीके बहत ग्रन्छे रहे हैं। इससे हमें बहुत खुणी होती है।

इसके बाद मेम्बरों की याद ग्राती है। जनाबेग्राला, ग्रभी यहां पर श्री भ्षेश दादा का जिक्त किया गया । उनकी घागरज ग्रावाज, मसायल के बारे में उनका चीकन्नापन, सब कुछ याद खाता है सारे हिन्दुस्तान में जरा भी कहीं कोई कैस हो जावे या फिर दुनियां में कहीं कोई बात हो जाये तो फोरी तवज्जह हाउन को दिलाना, समझ में यह नहीं द्याता था कि यह शक्स ग्रपनी ग्रीकात गुजारता है, कितनो समझ रखता है

मतायल की, देखकर ग्रश-प्रशक्त करते । फिर एक दूसरे पोल मोदी साहब थे। वे हम में ग्रान मौजूद नहीं है। वे विट ग्रीर - ह यमर जिसको तेंज-या-मजाह उर्द में कहते हैं, उनमें अजब था। वे उससे ज्यादा गंभीर मसले और बहत ही संजीदे मसले पर बगैर हंसाये नहीं रहते थे। वह उन की एक शान थो। फिर हमारी पार्टी में अगर देखें तो अंग्रेजी बोलने वालों में मैं जो कहंतो मुझे डो० पी० घर साहब की याद आती है। उनका लही-लहना बहुत शुद्ध ग्रीर इन्तहा ग्रन्छ। था। कुमार-मंगलम साहब की भी याद आती है। ये सब ऐसी यादें हैं, मैं समझता हं कि वे हमारे जहन में महफूज रहेंगो। जहां तक यह सवाल है कि जाने वाले क्या सीख कर जा रहे हैं, बाज लोगों ने कहा कि इस हाउस में ये होना चाहिए वो होना चाहिए। वाजों ने कहा कि हमने यह सीखा, हमने वह सीखा। मगर में यहां से, मैंने जो सीखा उसको अपनी गिरह में बांध कर ले जा रहा है। मैं बताऊंगा नहीं कि मैंने क्या सीखा । जब वक्त ग्रायेगा तब उसका इस्तेमाल कहंगा। मेरी ग्राप लोगों से वस इतनी प्रार्थना है कि जो दिन यहां गुजारे हैं ग्रगर कुछ अच्छी यादें मेरे ताल्लक से हों तो मैं आपका आभारी हं। अगर कोई बराई मे[ं] से हई है तो मैं आपसे माफी चहता हं। हमें यह तमन्ना रखनी है कि इस ऐवान में ग्राने वाले ग्राइन्टा जो मेम्बर होंगे लनके साथ ग्रनेक तमन्ताएं हैं, वह जं वक्त गुजारें महक और कौम की खिदमत में विसायें।

DR. RAFIQ ZAKARIA (Maharashtra) : Mr. Deputy Chairman, Sir, , I deem it a privilege to have been a Member for six years of this august House. And, Sir, while I have no U-tention of repeating all that ha₃ been said here by my distinguished predecessors, I would be failing In my duty if I do not share my sentiments about

the most memorable times that I have spent in the midst of my friend on ' both sides of the House.

253

Sir, I do not want to g.o into the past. Suffice it to say that I joined politics when I was a young student, of in the ordeal the "Quit India" movement fighting Muslim communa lism. Those were the dark davs for those of us who belonged to the community minority and who could . still stand for certain ideals and values were not appreciated which bv mν co-religionists. Thereafter, due to the support that I received from the Con gress, with which I have been asso ciated right from the inception, of my public life, I received many honours, joined the Maharashtra Legislative Council for a year or so and then, Sir, for almost 13 years. I was an Member elected of the Assembly, being also a member of the State Cabinet for those fiften years. From there after the route of our party in the 1977 elections, J came to House. I came here on behalf of the other Congress Party. Now, Mr. Deputy Chairman, Sir, the days that I spent as a member of the Opposition on the other side, where I received utmost co-operation from mν colleagues, who elected me the Deputy Leader of their party, till the time I have spent on their side, cherish. There is only one regret I have. All through my .political life I remained loyal to my party, to my leadership, and worked for the values and ideals for which they stand. But in the turmoil that took place, as I said, there is one lapse that I committed, which I have ever regretted. Otherwse all through these forty years never did I falter in sticking to those values and principles. Sometimes yours mind gets confused. Sometimes you lo<:e direction. Sometimes you falter and fail. I failed only once, and that was in not evaluating properly the evil designs that were incorporated in the Special Courts Bill. I was a Minister myself for more than 15 years. So were many of my colleagues an that party under the learderahip of

Mr. Yashwantrao Chavan. I tried then to argue in our Executive but there were others who prevailed. I should not have followed suit. But I did. It is at such moments that one should not lose-ones sense of, direction, .understanding and pourage ofi conviction. I wanted to pour our my heart because it is something which ha& always made me feei ashamed of myself, because I. forgot to see through the background of some such kind investigation, which the bill intended. I shoud not have allowed myself to be a party to this diabolical desigh-which political circumstances beyond our control later corrected and the nation was restored to a sense of steadiness in our public life in 1900. But that is all past history. As the famous Urdu poet, to whom my friend just now referred to, Sikandar' Ali Wajd, who was also Member this Η

ouse, said:

Today, with anguish and pain I am leaving this House. I do not kinow where I am going. But wherever I be, I want to reinterate, I shall ever remain loyal to those ,vey ideals and principles for which)my party has always stood. The interruption that was there in my life was an unhappy episode. The Congress to which I belonged from the beginning is the same Congress to Iwhich I belonged today. Till I die, I will continue to belong to that Congress. I am most beholden, first of all, to my leader, Shrimati Indira, Gandhi who went through so many ordeals-when some of us feel disappointed, we must look to her for the examplary courage that she showed during those times of stress—and to this party which through all these years withstood all sorts of onslaughts and carried on the torch of progress and of well-being of the common people. I am Sorry to part company. I am sorry to be missing so many of my friends on both sides. I was a vociferous Member on the other side. Naturally belonging to the ruling party, I had

[Dr. Raflq Zakaxia]

to be subdued. That is a part of the democratic process. Therefore, **I** don't blame Mr. Dhabe who laughed when I said it or any other Member oa the other side if he trie*

to be obstructive. Perhaps it j_s the role of the opposition to do so. But the ruling party has to be more responsible and in that sense we may sometimes be misunderstood. We have been called all kinds of names from "bonded labour" to God knows what, "sycophants, Chamchas." We have been given all these epithets. That is a part of the game. But still our side has to do its duty. I think that despite all the voice that we raised and despite all the troubles that we created amongst ourselves and against each other, I can say that this House is an institution of which we should all be proud. Those of us who came from active public life were not surprised at there disturbances. But many who perhaps came here not with that experie ice were rather taken aback. I remember that within 10 days our Chairman, Mr. Hidayatullah, expressed his anguish at not having been able to control us and the couplet that he recited.

"पहले सोचा था कि इस बज्मे में स्रोठ कैसे,

्रश्र<mark>व पशेमान हूं</mark> कि काश न आया होता।

But I don't think he is any longer ashamed. Of course, it is different from the Supreme Court or the High Court. It has to be. Therefore, even those who occupy the Chair learn by experience that while they have to control, they too will be controlled by the Members from down below. I must, therefore, express my deep sense of gratitude to the Chairman with whom I had some encounters also, as you know, and to the Deputy Chairman with whom I have had no encounters and who has always been generous to me, to the Leaders of the Opposition and many of my friends on the other side who were always good and kind and last, but not the least, to the Leader of the House, Mr. Pranab Mukherjee, whose scintillating brillance is something which **this** House will never forget. I often wonder how he manages to store so many things in that small structure of his. Doling out figures, remembering facts and going even into historical details is something which can baffle even the most learned among us. He has acquitted himself admirably and I know that his future is bright. From here where he will go, I do not know. The height is too dizzy. But his meteoric rise in the history of free India is worth emulation by those who be lieve in democratic functioning.

Sir, I also cannot forget my good friend Mr. Kalp Nath Rai, and I remember seeing him on the other side when he did not allow anybody to speak, when it was impossible even for Mr. Advani as the Leader of the House to confront him. Even Mr. Morarji Desai and Mr. Charan Singh were helpless against him. And suddenly as the Minister for Parliamentary Affairs you see the same Kalp Nath Rai being transformed into a quite, docile creature, sitting by himself, listening to all kinds of provocative statements, sometimes against him, and never reacting. If Ministership can bring about this transformation, I think, many of us deserve to 'be so blessed.

Sir, I do not want to express my views about other leaders and other Members. Dr. Malcolm Adiseshiah has given a good picture from his point of view. But I must thank the Members of my Party who gave me as the Depu'y Leader the utmost cooperation and support. I shall cherish all these memories till I live. Thank you, Sir.

MR. DEPUTY CHAIRMAN: I think, I call upon the Leader of the House now.

SHRI B. IBRAHIM (Karnataka): Sir, I want to say. I am also retiring.

MR. DEPUTY CHAIRMAN: We have to adjourn the House. We cannot go on

SHRI PRANAB KUMAR MUKHERJEE; Sir, I join in the sentiments expressed by the Hon. Chaiman and all my colleagues on the floor of this House for the last almost two and a half hours.

Farewell to

Sir, parting is always painful, and it is more painful when we find that unlike the other House in this House because of its composition a part goes and a part remains. Naturally, the remaining part has the sense of always losing something, and at an interval of every two years, we have to face it. I would not like to go into the details of various points raised by the hon. Members. I am also in this House for quite some time. I think, Mr. Kulkarni is a little senior to me because when I came here 15 years ago with my seat No. 213—1 do not know exactly where it is just now-I used to find always three names in almost every question-Mr. A. G. Kulkarni, Mr. Krishna Kant, and Mr. Chandra Shekhar. Two of them have gone to the other House and Mr. Kulkarni is still here. We have seen many brilliant expositions by illustrious leaders. We have seen this House exercising influence and taking decisions which are having farreaching effects. Major constitutional amendments which resulted in the abolition of Privy Purses' came out of a non-official resolution tabled by one of the Members of this House. This House, since its existence, has exercised its influence over many important events and I have no doubt it will continue to do so. Obviously, the character, and composition with the changing times and with the passage of time will take new shapes, new dimensions. For the present, I think all of us present here will agree with me that even in the last six years this House has witnessed many important events. In many ways it has created precedents, has tried to influence the course of events. If I remember correctly, when we were sitting on that side and Mr. Advani was here, apart from other procedural parts, it is, I think for the first time, that we returned the Fi-' nance Bill in 1977 and a situation *t&me* when Ldk Sabha had to say

that they did not agree with the recommendations made by the Upper House. W_e returned the Finance Bill with amendments. I think it was for the first time that in 1980 the Motion of Thanks to the President was amended. This House has asserted its right. I just wanted to mention these incidents in order to indicate that this is not a secondary chamber. This is supplementary to parliamentary functioning and when situation demanded it asserted its right, and, at the during 1980, at least for a few months when we were in a minority— in fact, during 1977 and 1978 the Janata Party did never get the absolute majority of this House-still we did not find difficulties in functioning in closer cooperation with the other House, which is directly elected by the people. significance and importance of the institution lies there. True to the parliamentary tradition we have behaved, whatever be the composition of the House, whatever be the political affiliations of the Members belonging to this House. Many a time, we have acted with one voice, irrespective of our party and political conviction, when situation so demanded. New conventions have been established and, to my mind, all of them are healthy conventions. Rules have been changed, and readily I remember, we will be missing Mr. Era Sezhiyan. It is because of his sincere efforts, when there were irregularities in laying the papers on the Table of the House, that a Committee was constituted. He wanted to institutionalise the arrangement to oversee it. Naturally, these things come to our mind particularly on an occasion like this. We will be missing some of the very brilliant speakers belonging to different parties on this side and that side. If I do not mention the names of all, it does not mean that they are not worth mentioning, but because of the paucity of time. They will, of course, be coming to our mind and we will be missing them very much.

Whenever in the last three years I had the privilege, as the Leader of the House and as the Finance Minister, of presenting the Budget, instead of

my junior colleague presenting the Budget to this House, I used to present the Budget myself and simultaneously keep looking at Dr. Malcolm Adiseshiah in order to find out what his initial reaction was and what his views were. During the debate on foreign affairs, I think, many of my colleagues and Members of this House used to look at Dr. Bhai Mahavir, because not only in his present term but even in his earlier term also,—rather in this term he used to take less interest in foreign affairs; but in oarlier term; I remember-he used to take very keen interest and made very valuable cotribution on the different international issues. Still I remember and also those who are Members of those days will remember his very effective intervention on India's participation in Rabat Conference.

It has been very correctly pointed out, and I entirely share the views expressed by Dr. Adiseshiah, that always we used to benefit by the views of good old friends like Shri Harki-shan Singh Surjeet. Many other distinguished colleagues who are retiring on this occasion, obviously will carry on their activities and will contribute their mite, and their experiences in the various area® of their activities; but to some extent, this House will be missing them. We will be the loser to a considerable extent.

On this occasion. I also owe an apology to all of you because I had the privilege of indulgence; in that way I would say I always had the indulgence. When I came as a representative of a single-member party in this House in 1969, till the day when I became Leader of the House I always had the privilege of ge'ting the utmost cooperation even to the point and the extent of indulgence. Many a time I said that this House indulges me and they tolerate me even when I am out of the track. It is because of the affection and generosity that the leaders and senior representatives of various par'ies had for me and tfie atmosphere which we built up. It is hot correct that always I behaved properly. Sometimes, and of late, I

found—and some newspapers also commented—tha;t I used to lose my temper very frequently. I hope the hon. Members would not mind it. Sometimes it happens that all of us do not behave in the expected manner; But true to the traditions of this House, we do not keep it in mind, Somehow or other we have built up a* system in which the moment- wt; cross this door, we leave everything here. We need not even go to the entral Hall and sit over a cup of coffee or tea. The moment we are in the outer lobby, we are different. And I agree with Shri Manubhai Patel that it is not always the persons who occupy the seats; sometimes the seats influence the persons who occupy it, and the exchanges are not between the persons; many a time exchanges are bet ween the seats themselves.

I would not say good-bye: I wish you to have a very peaceful and purpose ful life. All of you are active politicians and leaders. I would say goodbye for the time being. Meet you again.

Thank you.

ME. DEPUTY CHAIRMAN-. Now papers to be laid. Shri Makwana will lay the papers on behalf of all the Ministers,

SHRIMATI MARGARET ALVA (Karnataka): Mr. Era Sezhiyan wiH object.

PAPERS LAID ON THE TABLE

Report (1983) on the Working' and Administration of the Companies Act. 1956

THE MINISTER OP STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Sir, on behalf of Shri Jagannath Kaushal I beg to lay on the Table a. copy (in English and Hindi) of the Twenty-seventh Annual Report on the Working and Administration of the Companies Act, 1956, for theyear ended the 31st March, 1983, under section 638 of the said Act. [Placed in Library. See No. LT-7967JW].